

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/6505/2025	KRUSHNA MUKHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /48 /2025 ) //	AOR20220001558C202500042
2	D-BLAPL/6511/2025	ADHAR KUMAR GIRI VS STATE OF ODISHA	DEBASIS MISHRA VS	BADAGODA P.S. /722 /2024 ) //	AOR20230001300C202500015
3	D-BLAPL/6513/2025	TRUPTIKANTA PANIGRAHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /47 /2025 ) //	AOR20220001558C202500045
4	D-BLAPL/6515/2025	RABI MUKHI @ SANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /48 /2025 ) //	AOR20220001558C202500043
5	D-BLAPL/6516/2025	LAXMIKANTA PANDA @ RAJA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /139 /2025 ) //	AOR20220001558C202500046
6	D-BLAPL/6517/2025	UTTAM ROUTH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /187 /2019 ) //	AOR20220000925C202500008
7	D-BLAPL/6519/2025	SK.MINAJUDDIN VS STATE OF ODISHA	GURU PRASAD BEHERA VS	JALESWAR /91 /2024 ) //	AOR20220000925C202500009
8	D-BLAPL/6520/2025	KARTIKA BAITHA @ RAHUL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /48 /2025 ) //	AOR20220001558C202500044
9	D-BLAPL/6521/2025	TUTU @ BIKRAM GANGEI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SINGLA /96 /2024 ) //	AOR20220001087C202500016
10	D-BLAPL/6529/2025	PRABHAKAR BHOI @ SRI PRABHAKAR BHOI VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /15 /2025 ) //	
11	D-BLAPL/6531/2025	ROSHAN @ DHARMA NIRANJAN SAHU VS STATE OF ODISHA	OM PRAKASH SAHU VS	BELLAGUNTHA /533 /2024 ) //	

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12	D-BLAPL/6536/2025	PADU PAIK @ SANJU POYAM VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /41 /2024 () //	
13	D-BLAPL/6539/2025	SOURAV SWAIN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KUJANGA /45 /2025 () //	
14	D-BLAPL/6540/2025	DILLIP KUMAR BHOI @ DILIP BHOI @ DILU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /275 /2024 () //	
15	D-BLAPL/6544/2025	SUHAGAMANI MURMU @ SUHAGIMANI MURMU VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /368 /2024 () //	
16	D-BLAPL/6545/2025	MANORANJAN SAHU @ SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /1087 /2024 () //	
17	D-BLAPL/6547/2025	MANOJ KUMAR SINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NAYAGARH /364 /2024 () //	
18	D-BLAPL/6549/2025	AKHILA @ LADUKISHORE PARIDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /24 /2025 () //	
19	D-BLAPL/6561/2025	RICKY PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /51 /2025 () //	
20	D-BLAPL/6563/2025	ASHISH @ JOGESWAR PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /435 /2024 () //	
21	D-BLAPL/6564/2025	AKASH PADHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /51 /2025 () //	
22	D-BLAPL/6565/2025	NABAGHANA HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	PADWA /13 /2025 () //	
23	D-BLAPL/6566/2025	HASIM KHAN	HARIPAD MOHANTY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/6568/2025	PRAFULLA KUMAR SETHY	ARIJEET MISHRA	JEYPORE SADAR /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/6569/2025	BALIA @ BALARAM @ BALADEB MALLIK	DIBYARANJAN BEHERA	BALICHANDRAPUR /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/6572/2025	GUTULI @ PRADEEP MALIK	ARIJEET MISHRA	PATTAMUNDAI /343 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/6573/2025	MD. ASIRUDDIN @ MD. ASHU	PARTHA SARATHI DAS	PATNA /220 /2023	AOD20240000364C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/6574/2025	KAPILA @ KAPILENDRA MALIK	ARIJEET MISHRA	PATTAMUNDAI /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/6577/2025	JITENDRA HARIJAN	ARIJEET MISHRA	BORIGUMMA /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/6579/2025	DHARMARAJ PRADHAN	RITURANJAN CHHOTARAY	JAGDALPUR /5 /2025	AOR20220003344C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/6580/2025	GUTULI @ PRADEEP MALIK	ARIJEET MISHRA	AUL /706 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/6582/2025	PRAMOD SHARMA	RANJAN KUMAR ROUT	//	AOR20230000872C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/6585/2025	JYOTI RANJAN BARIK	RAMAKANTA PANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /107 /2024	AOR20240000348C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/6597/2025	ARJUN SISA	ABHAS MOHANTY	MATHILI /73 /2023	
		VS	VS	()	

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35	D-BLAPL/6603/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	KSHIROD KUMAR ROUT VS	// PURUSHOTTAMPUR /334 /2021 ()	
36	D-BLAPL/6604/2025	STATE OF ODISHA ARJUN SINGH VS	BISWARANJAN DALAI VS	// BRAHMANITARANG /95 /2024 ()	AOR20220003722C202500020
37	D-BLAPL/6607/2025	STATE OF ODISHA KUMESWAR NAIK VS	SIDHARTHA MISHRA VS	// KARLAPAT /31 /2024 ()	
38	D-BLAPL/6608/2025	STATE OF ODISHA ASHISH PANIGRAHI VS	BISWORANJAN SWAIN VS	// BANDOMUNDA /261 /2024 ()	
39	D-BLAPL/6609/2025	STATE OF ODISHA BALIA @ BALARAM SWAIN VS	SAPAN KUMAR LENKA VS	// PURIGHAT /297 /2024 ()	
40	D-BLAPL/6610/2025	STATE OF ODISHA GHANASHYAM BEHERA VS	BIBEKANANDA MAHAPATRA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /77 /2024 ()	
41	D-BLAPL/6614/2025	STATE OF ODISHA RAMU PRADHAN VS	SUSHANTA KUMAR JOSHI VS	// SOHELLA /51 /2025 ()	
42	D-BLAPL/6616/2025	STATE OF ODISHA NEHERU MAHAMMAD VS	RAKESH BEHERA VS	// PHIRINGIA /66 /2019 ()	
43	D-BLAPL/6618/2025	STATE OF ODISHA KAILASH KARMI VS	JUGALA KISHORE PANDA VS	// //0 ()	
44	D-BLAPL/6619/2025	STATE OF ODISHA PRASANTA PRADHAN VS	JUGALA KISHORE PANDA VS	// BOUDH /70 /2024 ()	
45	D-BLAPL/6621/2025	STATE OF ODISHA RUSHI @ ERA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// M.V.79 /11 /2004 () //	

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46	D-BLAPL/6623/2025	NAGESH YADAV VS STATE OF ODISHA	ASIT KUMAR JENA VS	// () //	
47	D-BLAPL/6624/2025	BALIA @ BALARAM SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BIDANASI /12 /2025 () //	
48	D-BLAPL/6625/2025	MANOJ GHADEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	DERABIS /140 /2023 () //	AOR20220003722C202500022
49	D-BLAPL/6626/2025	BABULI @ DUKHABANDHU MAHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KUNDHEIGOLA /201 /2024 () //	AOD20240000001C202500067
50	D-BLAPL/6627/2025	GOLAK BIHARI NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500062
51	D-BLAPL/6628/2025	PRASHANT PANGI @ PRASANTA PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /142 /2022 () //	
52	D-BLAPL/6629/2025	MANGU SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Maitri Vihar PS /18 /2025 () //	
53	D-BLAPL/6630/2025	BIKASH DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500061
54	D-BLAPL/6632/2025	TOPHAN NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHANDRASEKHARPUR /37 /2025 () //	
55	D-BLAPL/6636/2025	LULU @ SATYABRATA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /176 /2010 () //	
56	D-BLAPL/6639/2025	CHANDAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Maitri Vihar PS /11 /2025 () //	
57	D-BLAPL/6640/2025	CHITTA @ CHITTARANJAN SAHU	ANIRUDHA DAS	PUINTALA /199 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/6642/2025	NITAI MANDAL @ NITYANANDA MANDAL	SANJEEV UDGATA	MATHILI /120 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/6644/2025	KUNJABIHARI SAHU @ CHAKA SAHU	AMITAV TRIPATHY	SUBALAYA /152 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/6652/2025	SIBARAM PRADHAN	HARIPAD MOHANTY	ADVA /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/6653/2025	PITAMBAR MAJHI	SITIKANT MISHRA	NCB BHUBANESWAR /4 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/6654/2025	JAGADISH SAHU	HARIPAD MOHANTY	ADVA /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/6659/2025	SUDIP MOHANTA	SANJAY KUMAR DAS	RAIRANGPUR TOWN /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/6662/2025	MAKURU BINDHANI	SURYAKANTA DWIBEDI	SARAT /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/6664/2025	BIBHISAN BARIHA @ BIBHI @ PETU BARIHA	SURYAKANTA DWIBEDI	PATNAGARH /189 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/6666/2025	FULAMANI TUDU	SURYAKANTA DWIBEDI	BALASORE SADAR /89 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/6670/2025	BIBHUTI KANHAR	SURYAKANTA DWIBEDI	MANAMUNDA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/6672/2025	LAXMIDHAR SETHI @ GHUNDA	BASANTA KUMAR DAS	Bamapada (Industrial Area) /87 /2024	
		VS	VS	()	

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69	D-BLAPL/6674/2025	STATE OF ODISHA LAXMIKANTA RANA VS	RABINDRA KUMAR PATNAIK VS	// BHAWANIPATNA TOWN /27 /2025 ()	
70	D-BLAPL/6675/2025	STATE OF ODISHA SUBRAT BAL @ SUBRAT BALA VS	SUNIL KUMAR PANDA VS	// BANHARPALI /40 /2025 ()	
71	D-BLAPL/6681/2025	STATE OF ODISHA SUNIL KUMAR JENA VS	S.S.RAY (2) VS	// BADAGADA /391 /2024 ()	
72	D-BLAPL/6682/2025	STATE OF ODISHA BHOLANATH BEHERA VS	DEBASHIS ROUSTRAY VS	// GUNUPUR /255 /2024 ()	
73	D-BLAPL/6687/2025	STATE OF ODISHA GOURANGA DAS @ GAURANGA VS	GYANA RANJAN DHAL VS	// //0 ()	
74	D-BLAPL/6694/2025	STATE OF ODISHA AKSHYA MAJHI VS	JULU KHANSAMA VS	// RAIRAKHOL /148 /2017 ()	
75	D-BLAPL/6696/2025	STATE OF ODISHA DAKA @ TUNA SWAIN VS	KULDEEP MOHANTY VS	// NAYAGARH /396 /2024 ()	AOD20240000012C202500041
76	D-BLAPL/6699/2025	STATE OF ODISHA SUSHANTA NAYAK VS	KABIRAJ PRADHAN VS	// ANGUL TOWN /97 /2025 ()	
77	D-BLAPL/6703/2025	STATE OF ODISHA ANTARYAMI DAS VS	SIBA RANJAN POLAI VS	// GOPALPUR /22 /2025 ()	
78	D-BLAPL/6705/2025	STATE OF ODISHA SHAIKH FAIJULLAH ALAM @ SHAIK FAIJULLAH VS	CHHABI BEHERA VS	// KHANDAGIRI P.S. /783 /2024 ()	
79	D-BLAPL/6706/2025	STATE OF ODISHA JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	// ROURKELA CYBER P.S. /2 /2025 ()	AOR20220000138C202500007

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80	D-BLAPL/6707/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /2 /2025 () //	AOR20220000138C202500008
81	D-BLAPL/6708/2025	MUKESH BAGH @ KANHA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	KUCHINDA /429 /2024 () //	
82	D-BLAPL/6711/2025	TERU @ ROHIT BEHERA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	RAJKANIKA /288 /2024 () //	
83	D-BLAPL/6712/2025	JYOTI MAJHI VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	BARGARH /584 /2023 () //	
84	D-BLAPL/6716/2025	BHIMA @ ANANTA DHAL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /115 /2023 () //	
85	D-BLAPL/6717/2025	BIKRAM BEHERA @ GUDU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /49 /2025 () //	
86	D-BLAPL/6724/2025	DEBASISH PUJAPANDA @ DEBASHIS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOVALLY UPD BHUBANESWAR /20 /2025 () //	
87	D-BLAPL/6727/2025	B. KUMAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHUBANESWAR G.R.P.S. /23 /2025 () //	
88	D-BLAPL/6729/2025	TRILOCHAN KUMBHAR @ SOURAV KUMBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /148 /2024 () //	
89	D-BLAPL/6732/2025	DEBARAJ MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHANDANPUR /256 /2024 () //	
90	D-BLAPL/6733/2025	SUPAE TUTI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	THAKURMUNDA /6 /2025 () //	
91	D-BLAPL/6735/2025	MUNA @ MAHESWAR DAS	JYOTIRMAYA SAHOO	KHURDA MODEL /419 /2021	

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		STATE OF ODISHA		//	
92	D-BLAPL/6741/2025	BALIA @ BALARAM BEHERA	SMRUTI RANJAN ROUT	RAMACHANDRAPUR /72 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/6742/2025	AMULYA DAKUA	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/6744/2025	SIBA PRADHAN	ARUN KUMAR DAS (1)	DASPALLA /35 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/6745/2025	KHALIA SETHI @ KHALI	SUBODH KUMAR MOHANTY	BUGUDA /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/6747/2025	PAKHIRAJ GOUD	ABHILASH MISHRA	BHAWANIPATNA TOWN /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/6749/2025	SURAJ DALEI @ BABU	JYOTIRMAYA SAHOO	KHALLIKOTE /334 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/6752/2025	HARI NAYAK	JYOTIRMAYA SAHOO	MOHANA /49 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/6754/2025	ANU PALAI	JYOTIRMAYA SAHOO	G.UDAYAGIRI /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/6756/2025	SAHADAT KHAN	AMULYA RATNA PANDA	BARBIL /109 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/6757/2025	MD. ALAM KHAN	AMULYA RATNA PANDA	BARBIL /341 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/6758/2025	SK. SAGBA @ ROY	SANJAYA NARAYAN SAHOO	SPL.TASK FORCE /6 /2020	
		VS	VS	()	

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103	D-BLAPL/6759/2025	STATE OF ODISHA PITABASH BHUYAN VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /556 /2024 ()	
104	D-BLAPL/6760/2025	STATE OF ODISHA BHABANI SHANKAR SAHOO VS	BISWAJIT NAYAK VS	// KEONJHAR TOWN /85 /2025 ()	
105	D-BLAPL/6762/2025	STATE OF ODISHA SK. ALTAB VS	PRAJIT KUMAR PRADHAN VS	// RAIRANGPUR TOWN /346 /2024 ()	
106	D-CMP/8633/2025	STATE OF ODISHA VISWATMA VIDYA MANDIR, BOLANGIR VS	TRILOCHAN NANDA VS	// // ()	
107	D-CMP/8685/2025	ANAYA DASH JAWID IQBAL KHAN VS	SILADITYA RAY VS	// // ()	
108	D-CMP/8716/2025	ZAFAR IMTIAZ KHAN RASANANDA KAR VS	UMA CHARAN MISHRA VS	// // ()	
109	D-CMP/8737/2025	SURENDRA KUMAR PATI BALABHADRA @ BRAHMANANDA BISWAL VS	AMIT PRASAD BOSE VS	// // ()	
110	D-CMP/8803/2025	KABITA SWAIN BRAHMANANDA MOHAPATRA VS	HIMANSHU BHUSAN DASH VS	// // ()	
111	D-CMP/8828/2025	BHAGABAN MOHAPATRA SASMITA SAHOO VS	AKSHAYA KUMAR SAHOO VS	// // ()	
112	D-CMP/8878/2025	RATAN AGARWAL PASTOR R. ABRAHAM VS	ALOK PRASAD NANDA VS	// // ()	
113	D-CMP/8890/2025	DURYODHAN MANTRI BRAHMANANDA BISWAL VS	AMIT PRASAD BOSE VS	// // ()	
		RATIKANTA PRADHAN		//	

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114	D-CONTC/8591/2025	KHAGESWAR MALI VS ANU GARG, I.A.S., PRINCIPAL SECY, DEPTT. OF WATER RESOURCES	ADV VS	// ()	AOD20240000627C202500009
115	D-CONTC/8592/2025	SURESH CHANDRA MUND VS ANU GARG, I.A.S., PRINCIPAL SECY, DEPT. OF WATER RESOURCES	ADV VS	// ()	AOD20240000627C202500010
116	D-CONTC/8615/2025	RAMAKANTA SAHOO VS BISHAL SINGH, IAS	ADV. VS	// ()	
117	D-CONTC/8625/2025	PRATAP KUMAR THATOI VS GIRISH S.N, IAS	SIBA PRASAD SWAIN VS	// ()	
118	D-CONTC/8627/2025	PADMALOCHAN MAHANTA VS VISHAL SINGH, IAS	ADV. VS	// ()	
119	D-CONTC/8637/2025	SMRUTI REKHA BISWAL VS HEMA KANTA SAY, IAS	KUNAL KUMAR SWAIN VS	// ()	
120	D-CONTC/8642/2025	CHITRALEKHA MAHANTA VS HEMA KANTA SAY, IAS	ADV. VS	// ()	
121	D-CONTC/8643/2025	BINITA PRAJAPATI VS HEMA KANTA SAY, IAS	ADV. VS	// ()	
122	D-CONTC/8644/2025	FAKIR MOHAN SATAPATHY VS SMT.USHA PADHI, COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BBSR, KHORDA	ADV. VS	// ()	
123	D-CONTC/8718/2025	NAGEN KUMAR PRADHAN VS NIKHIL PAVAN KALYAN, MD, ODISHA STATE CASHENW DEVELOPMENT CORPORATION LIMITED, BBSR, KHURDHA	ADV. VS	// ()	
124	D-CONTC/8720/2025	JAMUNA MAJHI VS ANU GARG, IAS	ADV. VS	// ()	
125	D-CONTC/8721/2025	BIMAL KUMAR AGARWAL	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/8723/2025	SUJAY KUMAR PATI,TAHASILDAR,CUTTACK	SADAR,CUTTACK	//	
		DILLIP KUMAR PANDA	ADV.	//	
		VS	VS	0	
127	D-CONTC/8726/2025	BHUPENDRA SINGH POONIA,IAS		//	
		JITENDRA KUMAR PANDA	ADV.	//	
		VS	VS	0	
128	D-CONTC/8729/2025	SHALINI PANDIT, IAS		//	
		MANORAMA DAS	SUBHASREE MOHANTY	//	
		VS	VS	0	
129	D-CONTC/8734/2025	ASWATHY S., IAS		//	
		BIBHUTI BHUSAN HOTA	ADV.	//	
		VS	VS	0	
130	D-CONTC/8756/2025	SHALINI PANDIT, IAS		//	
		SANDHYARANI BEHERA @ BEHARA	ADV.	//	
		VS	VS	0	
131	D-CONTC/8758/2025	DIBYA JYOTI PARIDA,COLLECTOR,GANJAM		//	
		KAILASH CHANDRA BEHERA	ADV.	//	
		VS	VS	0	
132	D-CONTC/8761/2025	DIBYA JYOTI PARIDA,COLLECTOR,GANJAM		//	
		PURNA CHANDRA PARIDA	RABI NARAYAN SWAIN	//	
		VS	VS	0	
133	D-CONTC/8780/2025	MADHUSUDAN DASH,OAS,COLLECTOR AND	DIST.MAGISTRATE,NUAPADA	//	
		PRAKASH CHANDRA SENAPATI	MANAS PATI	//	AOR20220001535C202500041
		VS	VS	0	
134	D-CONTC/8802/2025	SHALINI PANDIT, SECRETARY SCHOOL AND	MASS EDUCATION DEPARTMENT	//	
		LAKHMAN MALIK	PRASANT KISHOR RAY	//	
		VS	VS	0	
135	D-CONTC/8807/2025	SRI KRUSHNA CH. MAHAPATRA,CHAIRMAN,BDA,BBSR,KHURDHA		//	
		UDAYANATH MOHANTY	ADV.	//	
		VS	VS	0	
136	D-CONTC/8814/2025	VISHAL SINGH,IAS		//	
		BIJAYA KU.SAHOO	Swoyam Prabhu Jena	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/8819/2025	ASWATHY S.,SECRETARY,DEPT. OF HEALTH AND FAMILY WELFARE,BBSR PRADYUMNA JENA VS	AND FAMILY WELFARE,BBSR Swoyam Prabhu Jena VS	// // ()	
138	D-CONTC/8820/2025	ASWATHY S., SECRETARY,DEPT OF HEALTH SOMANATH MOHANTY VS	AND FAMILY WELFARE,BBSR Swoyam Prabhu Jena VS	// // ()	
139	D-CONTC/8824/2025	ASWATHY S.,SECRETARY,DEPT. OF HEALTH ASHOK KUMAR MOHANTY VS	AND FAMILY WELFARE,BBSR ADV. VS	// // ()	
140	D-CONTC/8830/2025	USHA PADHI,IAS GEETI BALIYARSINGH VS	ADV. VS	// // ()	
141	D-CONTC/8833/2025	SATYABRATA SHAU,IAS CHINMAYA PASAYAT VS	ADV. VS	// // ()	
142	D-CONTC/8850/2025	UDAY A KALOE,CHAIRMAN-CUM-MANAGING DIRECTOR,MAHANDI COALFIELDS LIMITED,SAMBALPUR BINOD KUMAR PANIGRAHI VS	BIJAYA KUMAR ROUTRAY VS	// // ()	
143	D-CONTC/8858/2025	MR. DEORANJAN KUMAR SINGH,IAS ANTRIKSH JHA VS	BISWAJIT SAMANTARAY VS	// // ()	AOD20230000737C202500013
144	D-CONTC/8860/2025	UDAY A KAOLE, CHAIRMAN CUM MANAGING DIRECTOR,MAHANADI COALFIELDS LTD. SANTANU KUMAR NAYAK VS	ADV VS	// // ()	AOD20240000618C202500011
145	D-CONTC/8865/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY, S. AND M.E DEPTT. KSHIRASINDHU SAHOO VS	ADV VS	// // ()	AOD20240000618C202500012
146	D-CONTC/8888/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY, S. AND M.E. DEPTT. SUDAM NAHAK VS	ADV. VS	// // ()	
147	D-CONTC/8891/2025	KESHAV RAO,DIRECTOR,MAHANDI COALFIELDS LIMITED,SAMBALPUR LALA MANOJ KUMAR RAY VS	ADV. VS	// // ()	
		JAMIRUDDIN SK. JAMIRUDDIN,OAS		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLA/6538/2025	SANTOSH KUMAR BHOI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /54 /2024 ) //	
149	D-CRLA/6542/2025	SUBHRAJIT OJHA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /111 /2019 ) //	
150	D-CRLA/6560/2025	BINAYAK BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NABARANGAPUR TOWN /198 /2018 ) //	
151	D-CRLA/6684/2025	LALITA BASANTA GHADEI VS STATE OF ODISHA(VIG.)	SATYA RANJAN MULIA VS	CUTTACK VIGILANCE /38 /2016 ) //	
152	D-CRLA/6689/2025	BIHARILAL BARIK VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	SAMBALPUR VIGILANCE /75 /2010 ) //	
153	D-CRLA/6695/2025	SANDEEP PRABODH KERKETTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /313 /2020 ) //	
154	D-CRLA/6704/2025	SAMIM ANSARI VS STATE OF ODISHA	SOUGAT DASH VS	LATHIKATA /28 /2017 ) //	AOD20240000012C202500042
155	D-CRLA/6720/2025	KABIRA BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KENDRAPARA SADAR /419 /2024 ) //	
156	D-CRLLP/6571/2025	STATE OF ODISHA(VIG.) VS K. RABINDRA KUMAR PATRA	SANGRAM DAS ,STANDING COUNSEL(VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /1 /2013 ) //	AOR20220001542C202500004
157	D-CRLLP/6740/2025	RAGHUNATH MOHAPATRA VS ABANI KUMAR SAHOO	ASHOK KUMAR SWAIN (1) VS	/ /0 ) //	
158	D-CRLMA/6668/2025	SONI ROUT VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	PATTAMUNDAI /284 /2023 ) //	
159	D-CRLMC/6510/2025	DR KALI PRASAD PANDA	RAJJEET ROY	GUNUPUR /24 /2025	AOR20220001462C202500016

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/6522/2025	SUDHANSU SEKHAR SINGH	DEBASIS MISHRA	//	AOR20230001300C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/6523/2025	SANJAY NAIK	JAYDEEP PAL	//0	
		VS	VS	()	
		SURAJ KUMAR NAIK		//	
162	D-CRLMC/6525/2025	RAMESH GHANA	BYOMAKESH TRIPATHY	//	AOD20240000656C202500011
		VS	VS	()	
		UNION OF INDIA		//	
163	D-CRLMC/6528/2025	BALA JOHNSEL	SHREYAN DAS	BHUBANESWAR CBI /22 /2014	
		VS	VS	()	
		UNION OF INDIA		//	
164	D-CRLMC/6532/2025	GANGADHAR MALLICK	SAILABALA JENA	BHUBANESWAR VIGILANCE /61 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/6535/2025	HRUSIKESH @ HAREKRUSHNA @ NISKRANTA LENA	AKARUNAKAR GAYA	NIALI /63 /1992	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/6543/2025	PIYUSH RANJAN PARIDA	AMLAN SHAKTI PAUL	CHANDAPUR /110 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/6553/2025	JAGANNATH SAMAL	ARIJEET MISHRA	//0	
		VS	VS	()	
		AJAY KUMAR BOITAI		//	
168	D-CRLMC/6556/2025	ANKIT KUMAR DASH	MOHAMMED MUSTAQ ANSARI	BOLANGIR SADAR /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/6591/2025	SUNITA SETHI	JNYANANANDA PANDA	//0	
		VS	VS	()	
		PHULMATI KHURUNA		//	
170	D-CRLMC/6595/2025	TARANISEN BAG	SAILABALA JENA	BHEDEN /91 /2007	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/6601/2025	STATE OF ODISHA PARTHAM BEHERA VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /109 /2020 ()	AOR20220001615C202500033
172	D-CRLMC/6605/2025	STATE OF ODISHA SABYASACHI SAHOO VS	MANORANJAN DAS VS	// // ()	AOR20220000053C202500012
173	D-CRLMC/6606/2025	BIJAYA KUMAR RANA INDRAJEET SAHOO VS	DEEPAK RANJAN PARIDA VS	// CAPITAL P.S. /399 /2011 ()	
174	D-CRLMC/6611/2025	STATE OF ODISHA SAROJINI BATRA VS	SIDHARTHA SANKAR RAY 2 VS	// / /0 ()	
175	D-CRLMC/6620/2025	VARANASI POLA RAO K.GANESH PATRA VS	BISWORANJAN SWAIN VS	// KABISURYANAGAR /615 /2023 ()	
176	D-CRLMC/6622/2025	STATE OF ODISHA SANTOSH KU. MOHANTY VS	SURYA NARAYAN MISHRA VS	// / /0 ()	
177	D-CRLMC/6634/2025	STATE OF ODISHA SAI RANJAN PRADHAN VS	SUNIL KUMAR PANDA VS	// UMERKOTE /388 /2022 ()	
178	D-CRLMC/6645/2025	STATE OF ODISHA SK.SAJAN@TERA SAJAN VS	SURYAKANTA DWIBEDI VS	// JALESWAR /240 /2021 ()	
179	D-CRLMC/6647/2025	STATE OF ODISHA KATHI @ KHIROD CHANDRA DEHURY VS	ANIRUDHA DAS VS	// MOTANGA /116 /2023 ()	
180	D-CRLMC/6655/2025	STATE OF ODISHA ANANTA KUMAR SAHOO VS	ANIMA KUMARI DEI VS	// BALASORE VIGILANCE /1 /2008 ()	
181	D-CRLMC/6661/2025	STATE OF ODISHA(VIG.) M/S SEVEN HILLS ESTATE LTD., PURI VS	PRASANT KISHORE RAY VS	// EOW,BHUBANESWAR /18 /2016 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/6669/2025	SHREE HOSPITAL VS STATE OF ODISHA	LALITENDU MOHAPATRA VS	BADAGODA P.S. /147 /2019 () //	AOD20230000595C202500001
183	D-CRLMC/6673/2025	MALAYA RANJAN SAHOO VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	BRAHMANITARANG /51 /2017 () //	
184	D-CRLMC/6676/2025	PARAKHITA PUTEL @ PARKHITA PUTEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /158 /2016 () //	
185	D-CRLMC/6710/2025	CHAMPESWAR GOUDA @ JAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLANTHARA (BERHAMPUR) /137 /2018 () //	
186	D-CRLMC/6713/2025	NANDA PINA SAMAL @ PINA SAMAL VS STATE OF ODISHA	ABHAS MOHANTY VS	BHANDARIPOKHARI /211 /2022 () //	
187	D-CRLMC/6718/2025	RAMA CHANDRA PAIRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /8 /2024 () //	
188	D-CRLMP/6502/2025	TUNA DEHURY VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /629 /2015 () //	AOR20220001648C202500030
189	D-CRLMP/6514/2025	SWARUPA PRADHAN VS SUBHRANSU SEKHAR SAHOO	PREMANANDA MISHRA VS	// () //	AOR20220002084C202500002
190	D-CRLMP/6533/2025	BARUN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	//0 () //	
191	D-CRLMP/6584/2025	ARUNA KUMAR CHOUDHARY VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	//0 () //	
192	D-CRLMP/6617/2025	M/S MANAPPURAM FINANCE LTD.,BARIPADA VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	//0 () //	
193	D-CRLMP/6635/2025	DURYADHAN THAKUR	ARUN KUMAR BUDHIA	KOKSARA /247 /2023	AOD20240000603C202500007

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF OISHA		//	
194	D-CRLMP/6678/2025	BABITA MALLIK	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/6688/2025	LAXMIKANTA BOSE	BISHNU CHARAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/6702/2025	TANUSHREE DAS @ TANU DAS	MD.G.MADANI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLREV/6562/2025	SUDHIRA KUMAR SAHOO	PUSPAMITRA MOHAPATRA	DHAULI PS /12 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLREV/6576/2025	FALCON CONSULTANCY PVT LTD	RAJJEET ROY	EOW,BHUBANESWAR /39 /2012	AOR20220001462C202500017
		VS	VS	()	
		RUPANJALI SAHU		//	
199	D-CRLREV/6578/2025	SANGRAM PRATAP BHANJA	SWAPNIL ROY	BHUBAN /234 /2018	AOR20220001600C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLREV/6589/2025	PRASHANTA KUMAR DASH	RAJJEET ROY	EOW,BHUBANESWAR /39 /2012	AOR20220001462C202500018
		VS	VS	()	
		RUPANJALI SAHU		//	
201	D-CRLREV/6598/2025	KAILASH CHANDRA SAHU	SOUBHAGYA KUMAR DASH	GUNUPUR /109 /2023	AOR20220001631C202500063
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLREV/6641/2025	SHYAM SUNDAR BEHERA	SURYAKANTA DWIBEDI	PHIRINGIA /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLREV/6648/2025	JAGADISH CHANDRA BARIK	PRIYA RANJAN SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLREV/6651/2025	LAKSHMAN @ LAXMAN @ LAKHAN KUMAR PATNAIK	AKMEJAYA KATIKIA	RAYAGADA TOWN /31 /2000	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLREV/6691/2025	STATE OF ODISHA BIJAYEENI MISHRA @BIJAYINI MISHRA VS USHA RANI MISHRA	NIRANJAN LENKA VS	// //0 ()	
206	D-CRLREV/6697/2025	NIRANJAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// GANJAM PS /49 /2013 ()	
207	D-FAO/8621/2025	PINKI SWAIN VS UNION OF INDIA	SATYABAN SAHOO VS	// // ()	
208	D-FAO/8791/2025	D.M.,M/S ORIENTAL INSURANCE CO. LTD.,KHORDA VS BIPIN BIHARI SAHOO	ADAM ALI KHAN VS	// // ()	
209	D-FAO/8818/2025	R.M.,M/S ORIENTAL INSURANCE CO. LTD.,BBSR VS PRADEEP KUMAR PRADHAN	RIMJHIMBALA PATI VS	// // ()	
210	D-MACA/8608/2025	D.M.,UNITED INSURANCE CO. LTD.,GANJAM VS SATYANANDA BHAKTA	SANTOSH KUMAR MOHANTY VS	// // ()	
211	D-MACA/8733/2025	MANAGER LEGAL RELIANCE GENERAL INSURANCE, VS NISHIKANTA SUTAR	SUDHARATS BBSRTHY VS	// // ()	
212	D-RPFAM/8722/2025	DIPANJALI@RUNABALA SAHOO VS MANOJ KUMAR SAHOO	BISHAL BAIVAB VS	// // ()	
213	D-RPFAM/8844/2025	SMRUTIJHARA MOHANTY VS ANSUMAN PATTNAIK	GHANASHYAM NAMTOAR VS	// // ()	
214	D-RSA/8609/2025	E. GYAN PRAKASH PATRA VS MAMATA PATRO	SUBASH CHANDRA ACHARYA VS	// // ()	AOR20220004051C202500009
215	D-RSA/8786/2025	UPENDRA PATRA VS RAGHUNATH JEW THAKUR, JAJPUR	AMIYA KUMAR MISHRA VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-RSA/8794/2025	SWARNAMAYEE PATRA VS NARAYAN PANDA	SMITA RANJAN PATNAIK VS	// ()	
217	D-RSA/8829/2025	YUDHISTIRA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// ()	
218	D-RSA/8897/2025	KRUSHNA CHANDRA SAHU VS DHREENDRA @ DHARMENDRA PRASAD SAHU	AMIT PRASAD BOSE VS	// ()	
219	D-RVWPET/8610/2025	SAROJ KUMAR DAS VS M/S. G.C SECURITY SERVICES P. LTD.	DEEPAK KUMAR PANI VS	// ()	AOR20220004106C202500021
220	D-RVWPET/8751/2025	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	ADV. VS	// ()	
221	D-RVWPET/8766/2025	CHATTI JAGAN MOHAN VS CHATTI CHANDRA SEKHAR RAO	S.S.RAO(SR.ADV.) VS	// ()	
222	D-RVWPET/8822/2025	ASHOK KUMAR MOHANTY VS PRESIDENT,NATIONAL WATER DEVELOPMENT AGENCY , NEW DELHI	SWAPNA KUMAR OJHA VS	// ()	
223	D-RVWPET/8835/2025	SURENDRA NATH GOUDA VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY	SWAPNA KUMAR OJHA VS	// ()	
224	D-TRP(C)/8745/2025	SASMITA ROUT @ NEHA VS ANJAN KUMAR JENA @ HAPPY	PRAKASH CHANDRA DASH VS	// ()	
225	D-TRPCRL/6559/2025	PRADEEP DANDPAT VS RANJITA KHANDEI	PRATAP CHANDRA MOHAPATRA VS	//0 ()	
226	D-WA/8596/2025	STATE OF ODISHA VS CHANDRA SEKHAR PUJHARI	SONAK MISHRA, A.S.C. VS	// ()	LOD20240000200C202500115
227	D-WA/8730/2025	SEK MUNSUF HOSEN	LALATENDU SAMANTARAY	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
228	D-WA/8839/2025	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA		//	
		VS	VS	()	
		SAMIR KUMAR PATTANAIK		//	
229	D-WA/8849/2025	DR.SNIGDHA PRAVA MISHRA	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WA/8864/2025	BIRAJA PRASAD PADHI	SAMEER KUMAR DAS	//	
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR		//	
231	D-WA/8876/2025	CANARA BANK, BBSR	ARUPA NANDA DAS	//	
		VS	VS	()	
		HRUSHIKESH ROUTRAY		//	
232	D-WA/8892/2025	RIKHIRAM CHANDRAKAR	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WA/8902/2025	BINODINI MOHANTY	BISWAJIT NAYAK	//	
		VS	VS	()	
		BHUBANESWAR MUNICIPAL CORPORATION, BBSR		//	
234	D-WP(C)/8590/2025	NILAMBAR BISWAL	SOUBHAGYA SWAIN	//	AOR20220001296C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/8593/2025	BIJAYALAXMI PANDA	SUSANTA KUMAR BARAL	//	AOR20220001297C202500063
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/8594/2025	KISHORE CHANDRA PANDA	SUSANTA KUMAR BARAL	//	AOR20220001297C202500065
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/8595/2025	BIJAYALAXMI PANDA	SUSANTA KUMAR BARAL	//	AOR20220001297C202500067
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/8597/2025	SATYA PRAKASH AGRAWAL	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500014
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/8598/2025	STATE OF ODISHA JITENDRA THAKUR VS	SUDEEP KUMAR SARANGI VS	// // ()	
240	D-WP(C)/8599/2025	STATE OF ODISHA LABA NAIK VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500030
241	D-WP(C)/8600/2025	STATE OF ODISHA GUNDICHA NAIK VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500033
242	D-WP(C)/8601/2025	STATE OF ODISHA ANANTA NAIK VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500035
243	D-WP(C)/8602/2025	STATE OF ODISHA GADA NAIK VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500034
244	D-WP(C)/8603/2025	STATE OF ODISHA ABHIJIT RAY VS	BIRAJA PRASANNA DAS VS	// // ()	
245	D-WP(C)/8604/2025	STATE OF ODISHA RANJAN GHOSE VS	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202500009
246	D-WP(C)/8605/2025	STATE OF ODISHA M/S. SHREE SAI ENTERPRISES VS	MANAS RANJAN BEHERA VS	// // ()	AOR20220001297C202500064
247	D-WP(C)/8606/2025	COMMISSIONER APPEALS, CGST, CENTRAL JOGI SUTAR VS	EXCISE AND CUSTOMS, BHUBANESWAR SURESH CHANDRA PRADHAN VS	// // ()	AOR20220003509C202500017
248	D-WP(C)/8607/2025	STATE OF ODISHA KHADALA NAIK VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500028
249	D-WP(C)/8611/2025	STATE OF ODISHA SUDHANSU SUKLA VS	SITANSU MOHAN SINGH VS	// // ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/8612/2025	CHANDRA KANTA JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// ()	
251	D-WP(C)/8613/2025	ISWAR CHANDRA SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// ()	
252	D-WP(C)/8614/2025	MUSULI NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202500032
253	D-WP(C)/8616/2025	NAYANI NAIK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202500029
254	D-WP(C)/8617/2025	DHUSHASAN PATRA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// ()	
255	D-WP(C)/8618/2025	LITU PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()	
256	D-WP(C)/8619/2025	P.ATISH PRASAD VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// ()	
257	D-WP(C)/8620/2025	GOPINATH GOUDA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// ()	
258	D-WP(C)/8622/2025	M/S. HARSHEEL AUTO PLANET, SUNDERGARH VS COMMISSIONER, CGST, BBSR	ASHISH KUMAR SAMAL VS	// ()	
259	D-WP(C)/8623/2025	M/S. T.R.CHEMICALS PVT. LTD., RAJGANGPUR, SUNDERGARH VS UNION OF INDIA	DARWARI KUMAR ACHARYA VS	// ()	
260	D-WP(C)/8624/2025	SHYAMA SUNDAR SINGH VS STATE OF ODISHA	SUVENDRA KUMAR BISWAL VS	// ()	
261	D-WP(C)/8626/2025	JYOTIRANJAN SAHOO	BIMBISAR DASH	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ODISHA GRAMYA BANK, GANDAMUNDA, BBSR		//	
262	D-WP(C)/8628/2025	DEBAGHAN DALEI	BIKASH CHANDRA PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/8629/2025	DILLIP KUMAR NAYAK		//	
		VS	VS	0	
		THE GENERAL MANAGER, REGIONAL INDUSTRIES CENTRE, SUNDERGARH		//	
264	D-WP(C)/8630/2025	DILLIP KUMAR NAYAK		//	
		VS	VS	0	
		THE GENERAL MANAGER, REGIONAL INDUSTRIES CENTRE, ROURKELA		//	
265	D-WP(C)/8631/2025	CHANDI PRASAD SAHOO	TRILOCHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/8632/2025	KESHAB CHANDRA MAHAKUL	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/8634/2025	BISWANATH PARHI	SURENDRA NATH PANDA	//	
		VS	VS	0	
		UCO BANK REPRESENTED BY THE GENERAL MANAGER, KOLKATA		//	
268	D-WP(C)/8635/2025	KSHYUDHASAGAR CHOUDHURY	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/8636/2025	MANOJ KUMAR PANDA	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
270	D-WP(C)/8638/2025	SUBASH CHANDRA PADHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/8639/2025	DHRUBA CHARAN NAYAK	RAMAKANTA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/8640/2025	SK SADIRUDDIN	SAILABALA JENA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/8641/2025	STATE OF ODISHA PABITRA KUMAR ROUT VS	PAMI RATH VS	// // ()	
274	D-WP(C)/8645/2025	STATE OF ODISHA NAKULA KUMAR PANDA VS	ATUL TRIPATHY VS	// // ()	
275	D-WP(C)/8646/2025	STATE OF ODISHA BHABAGRAHI BISOI VS	ATUL TRIPATHY VS	// // ()	
276	D-WP(C)/8647/2025	STATE OF ODISHA NARENDRA KUMAR MOHAPATRA VS	TRILOCHAN BARIK VS	// // ()	
277	D-WP(C)/8648/2025	STATE OF ODISHA BHOLANATH PARIDA VS	JAJATI KISHORE MOHANTY VS	// // ()	
278	D-WP(C)/8649/2025	STATE OF ODISHA PRAVAT KUMAR PATTNAIK VS	ATUL TRIPATHY VS	// // ()	
279	D-WP(C)/8650/2025	STATE OF ODISHA SUSHIL KUMAR SARANGI VS	DEBI PRASAD DHALSAMANTA VS	// // ()	AOD20240000743C202500003
280	D-WP(C)/8651/2025	STATE OF ODISHA ANSUPA FARMERS UNION VS	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202500006
281	D-WP(C)/8652/2025	STATE OF ODISHA SK.FAYAZUDDIN VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()	
282	D-WP(C)/8653/2025	STATE OF ODISHA PADMAJA DEBATA VS	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500017
283	D-WP(C)/8654/2025	STATE OF ODISHA SUDHANSU SEKHAR SAO VS	PRASANNA KUMAR SAHOO VS	// // ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/8655/2025	MD.YUSUF KHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //	
285	D-WP(C)/8656/2025	NRUSINGHA CHARAN JENA VS STATE OF ORISSA	ARIJEET MISHRA VS	// () //	
286	D-WP(C)/8657/2025	GAJENDRA SENAPATI VS REGIONAL MANAGER, UCO BANK,BHUBANESWAR	GAJENDRANATH ROUT VS	// () //	AOR20220004106C202500022
287	D-WP(C)/8658/2025	BINODINI MISHRA VS STATE OF ODISHA	SISIR DAS VS	// () //	
288	D-WP(C)/8659/2025	KUMARI NAIKA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //	AOR20220001616C202500031
289	D-WP(C)/8660/2025 WP(C)/6334/2025	ISHWAR CHANDRA PRADHAN @ ISWAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //	
290	D-WP(C)/8661/2025	JINEEMA NAYAK VS STATE OF ORISSA	ARIJEET MISHRA VS	// () //	
291	D-WP(C)/8662/2025	KALI CHARAN PURTTY VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500040
292	D-WP(C)/8663/2025	LALU GAHIR VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// () //	AOR20220001834C202500014
293	D-WP(C)/8664/2025	BAILOCHAN MAHALIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// () //	
294	D-WP(C)/8665/2025	RAMESH KUMAR MUKHI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// () //	
295	D-WP(C)/8666/2025	SRI GOPAL JEW THAKUR BIJE, CUTTACK	DIBYARANJAN BEHERA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/8667/2025	SATYABHAMA DEVI WELFARE TRUST, KHURDA	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/8668/2025	MANDANGI USHA @ M.USHA	GOPINATH MISHRA	//	
		VS	VS	0	
		COLLECTOR, RAYAGADA		//	
298	D-WP(C)/8669/2025	SRI GOPAL JEW THAKUR BIJE, CUTTACK	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/8670/2025	AJAYA RATH	SASANKA SEKHAR PAIKRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/8671/2025	AKSHYA DHALA @ AKHAYA KUMAR DHAL	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/8672/2025	MAIHAR PRASAD SHARMA	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/8673/2025	PRAHALLAD CHANDRA BAL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/8674/2025	RAHASA BIHARI ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/8675/2025	SUSANTI SAUNTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/8676/2025	MAMATA KAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/8677/2025	MANAGING COMMITTEE OF GANDARDA HIGH SCHOOL, BALKHORE	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/8678/2025	STATE OF ODISHA NARAYAN KUTRUKA VS	KUNAL KUMAR SWAIN VS	// // 0	
308	D-WP(C)/8679/2025	STATE OF ODISHA JANAKI ROUT VS	KUNAL KUMAR SWAIN VS	// // 0	
309	D-WP(C)/8680/2025	STATE OF ODISHA BAIDYANATH MOHANTY VS	BHAGABAN BISWAL VS	// // 0	
310	D-WP(C)/8681/2025	STATE OF ODISHA MANORAMA MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
311	D-WP(C)/8682/2025	STATE OF ODISHA RAJASIS SAHOO VS	DAYANIDHI MOHANTY VS	// // 0	
312	D-WP(C)/8683/2025	STATE OF ODISHA NIMA BEHERA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
313	D-WP(C)/8684/2025	STATE OF ODISHA RABIN CHANDRA MISHRA VS	DIPTI RANJAN BHOKTA VS	// // 0	
314	D-WP(C)/8686/2025	STATE OF ODISHA TRIPURARI NAIK VS	SHARMISTHA SAMAL VS	// // 0	
315	D-WP(C)/8687/2025	STATE OF ODISHA SIBARAM SAHOO VS	SHARMISTHA SAMAL VS	// // 0	
316	D-WP(C)/8688/2025	STATE OF ORISSA APARNA SAHOO VS	SHARMISTHA SAMAL VS	// // 0	
317	D-WP(C)/8689/2025	STATE OF ODISHA KRISHNA CHANDRA PADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :03/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-WP(C)/8690/2025	BHAGIRATHI DALEI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
319	D-WP(C)/8691/2025	GIRIDHARI MALLIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
320	D-WP(C)/8692/2025	BRUNDABAN PARIDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
321	D-WP(C)/8693/2025	RAMAKANTA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
322	D-WP(C)/8694/2025	PRASANTI PATTANAYAK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
323	D-WP(C)/8695/2025	RAJANI KUMARI SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
324	D-WP(C)/8696/2025	KUMAR KISAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
325	D-WP(C)/8697/2025	SUBASH CHANDRA BADATIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
326	D-WP(C)/8698/2025	ASHRU PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
327	D-WP(C)/8699/2025	SUDHIRA KUMAR SWAIN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
328	D-WP(C)/8700/2025	KALAKAR KISAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
329	D-WP(C)/8701/2025	BABUNI PADHY	SHARMISTHA SAMAL	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :03/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/8702/2025	MEENA KETAN NAIK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
331	D-WP(C)/8703/2025	LAXMIDHAR SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/8704/2025	MAHESWAR SAMAL	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/8705/2025	PANCHANAN DAKUA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
334	D-WP(C)/8706/2025	MAYADHAR BARIK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/8707/2025	MADHU SUDAN BISOYI	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
336	D-WP(C)/8708/2025	RAJANI KANTA MOHANTY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/8709/2025	SATYA NANDA PANY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/8710/2025	MANORANJAN MISHRA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
339	D-WP(C)/8711/2025	NIDHI NAIK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/8712/2025	KALAKAR PRADHAN	SHARMISTHA SAMAL	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
341	D-WP(C)/8713/2025	STATE OF ODISHA RAMESH CHANDRA JENA VS	SHARMISTHA SAMAL VS	// // 0	
342	D-WP(C)/8714/2025	STATE OF ORISSA BIPRA CHARAN MOHAPATRA VS	SHARMISTHA SAMAL VS	// // 0	
343	D-WP(C)/8715/2025	STATE OF ODISHA KIRTAN CHANDRA ROUL VS	SHARMISTHA SAMAL VS	// // 0	
344	D-WP(C)/8717/2025	STATE OF ODISHA DEVESH SANCHETI VS	SARADA PRASANNA SARANGI VS	// // 0	
345	D-WP(C)/8719/2025	THE STATE OF ODISHA JAYAKRUSHNA JENA VS	SHARMISTHA SAMAL VS	// // 0	
346	D-WP(C)/8724/2025	STATE OF ODISHA BIDYADHAR NAIK VS	TUSHAR KANTA NAYAK VS	// // 0	
347	D-WP(C)/8725/2025	STATE OF ODISHA NIRANJAN BARIK VS	SHARMISTHA SAMAL VS	// // 0	
348	D-WP(C)/8727/2025	STATE OF ODISHA PRABHAT CHANDRA MOHAPATRA VS	SHARMISTHA SAMAL VS	// // 0	
349	D-WP(C)/8728/2025	STATE OF ODISHA PRASANNA KUMAR BARIK VS	VISWAJEET MALLICK VS	// // 0	
350	D-WP(C)/8731/2025	STATE OF ODISHA DIJABAR ROUT VS	KRISHNA CHANDRA SAHU VS	// // 0	
351	D-WP(C)/8732/2025	STATE OF ODISHA DIBAKAR MAHANTA VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// // 0 //	

# ORISSA HIGH COURT

FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/8735/2025	M.L.D.RAJU VS COMMANDANT GENERAL, HOME GUARDS, ODISHA, CUTTACK	SIDHARTHA MISHRA VS AMIYA KUMAR CHHATOI	// 0 //	
353	D-WP(C)/8736/2025	SUDAM CHANDRA KISKU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS LAXMIKANTA MOHANTY	// 0 //	
354	D-WP(C)/8738/2025	SUKUMAR PANDA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS ANNADA PRASAD MOHANTY	// 0 //	
355	D-WP(C)/8739/2025	NILAKANTA PRADHAN VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS BISWABIHARI MOHANTY	// 0 //	
356	D-WP(C)/8740/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS RAMAKANTA SARANGI	// 0 //	
357	D-WP(C)/8741/2025	MOHAMMED SAHABUDDIN VS THE NATIONAL HIGHWAY AUTHORITY OF INDIA, SUNDERGARH	RAMAKANTA SARANGI VS ARUN KUMAR PATRA	// 0 //	
358	D-WP(C)/8742/2025	AMRESH KUMAR SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS UPENDRA KUMAR SAMAL	// 0 //	
359	D-WP(C)/8743/2025	RABINDRANATH SAMANTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS PRASANTA KUMAR SATAPATHY	// 0 //	
360	D-WP(C)/8744/2025	DHRUBA CHARAN BARIK VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS SRIKANTA MAHUNTA	// 0 //	
361	D-WP(C)/8746/2025	SAYED FARHAANUDDIN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS ASHISH KUMAR SAMAL	// 0 //	
362	D-WP(C)/8747/2025	M/S. BIBHUTI BHUSAN ROURAY., CUTTACK VS CHIEF COMMISSIONER OF CT AND GST ODISHA, CUTTACK	ASHISH KUMAR SAMAL VS BYOMAKESH TRIPATHY	// 0 //	
363	D-WP(C)/8748/2025	MEERA PARIDA	BYOMAKESH TRIPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/8749/2025	SHIVANANDA RAY	MRUGANKA MAULI PATNAIK	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR		//	
365	D-WP(C)/8750/2025	ARJUN CHARAN MAHANTA	DIGAMBAR SETHI	//	
		VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE CUM ARBITRATOR OF LAND ACQUISITION KEONJHAR		//	
366	D-WP(C)/8752/2025	KIRAN BHOI	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/8753/2025	BASANTA KUMAR PANDA	MITRA RANJAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/8754/2025	TUNI BARIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/8755/2025	JAHANOOOR BEGUM	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/8757/2025	LALU MIRDHA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/8759/2025	DEBARAJ HARICHANDAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/8760/2025	AJAY KUMAR BISWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/8762/2025	BANALATA DASH	MOHIT AGARWAL	//	
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR		//	
374	D-WP(C)/8763/2025	BIKRAM BISWAL	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/8764/2025	DIVISIONAL MANAGER NEW INDIA ASSURANCE CO LTD DINABANDHU MALLIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0 //	
376	D-WP(C)/8765/2025	GIRIJA PRASAD MOHANTA VS THE COLLECTOR AND D.M. CUM ARBITRATOR OF LAND ACQUISITION, KENDUJHAR	DIGAMBAR SETHI VS	// 0 //	
377	D-WP(C)/8767/2025	SUVENDU KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
378	D-WP(C)/8768/2025	PURUSOTTAM PRADHAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
379	D-WP(C)/8769/2025	M/S SUBAS NUTRITION PRIVATE LIMITED VS M/S EMPLOYEES STATE INSURANCE CORPORATION	GOPAL PRASAD JENA VS	// 0 //	
380	D-WP(C)/8770/2025	LINGARAJ MAJHI VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
381	D-WP(C)/8771/2025	HDB FINANCIAL SERVICES LTD., BBSR VS R.T.O.JHARSHUGUDA	MANAS RANJAN KHATUA VS	// 0 //	
382	D-WP(C)/8772/2025	MAMATA KUMARI MAHAPATRA VS UNION OF INDIA	PRASANTA KUMAR SAHOO VS	// 0 //	AOR20220001411C202500002
383	D-WP(C)/8773/2025	KASHINATH MAHAPATRA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
384	D-WP(C)/8774/2025	ASHOK MISHRA VS UCO BANK	DIGAMBARA MISHRA VS	// 0 //	
385	D-WP(C)/8775/2025	HRUSHIKESH MOHAPATRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500009

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/8776/2025	DEBAKI KALO @ DEBAKI PRADHAN VS MAHANADI COALFIELDS LIMITED, JAGRUTI VIHAR, SAMBALPUR	SIBA PRASAD PATRA VS KSHIROD KUMAR SAHOO	// () //	
387	D-WP(C)/8777/2025	M/S. SREE METALIKS LTD. VS ODISHA SALES TAX TRIBUNAL, CUTTACK	KSHIROD KUMAR SAHOO VS SUSANTA KUMAR BARAL	// () //	AOR20220001352C202500021
388	D-WP(C)/8778/2025	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS SWAPNIL ROY	// () //	AOR20220001297C202500068
389	D-WP(C)/8779/2025	DR. SUCHISMITA TRIPATHY VS ODISHA UNIVERSITY OF AGRICULTURE TECHNOLOGY, BHUBANESWAR	SWAPNIL ROY VS PRASANTA KUMAR SATAPATHY	// () //	AOR20220001600C202500019
390	D-WP(C)/8781/2025	DHRUBA CHARAN BARIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS RUDRA NARAYAN PARIJA	// () //	
391	D-WP(C)/8782/2025	SURABHI MAJHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS ATUL TRIPATHY	// () //	
392	D-WP(C)/8783/2025	SUPRAVA SAHOO VS STATE OF ODISHA	ATUL TRIPATHY VS KAILASH BEHERA	// () //	AOD20240000618C202500008
393	D-WP(C)/8784/2025	KAMBI MALLICK VS STATE OF ODISHA	KAILASH BEHERA VS ATUL TRIPATHY	// () //	
394	D-WP(C)/8785/2025	RANENDRA PRATAP MANGARAJ VS STATE OF ODISHA	ATUL TRIPATHY VS JAJATI KESHARI KHUNTIA	// () //	AOD20240000618C202500009
395	D-WP(C)/8787/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS RUDRA NARAYAN PARIJA	// () //	
396	D-WP(C)/8788/2025	JAYARAM MALLICK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS HIMANSU SEKHAR DEO	// () //	
397	D-WP(C)/8789/2025	BUDDHADEV SAMAL	HIMANSU SEKHAR DEO	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/8790/2025	DEEPAK RAUL	KARUNAKAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/8792/2025	JAGAJYOTI BEHERA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE INFORMATION COMMISSIONER ODISHA, BBSR		//	
400	D-WP(C)/8793/2025	THE PRINCIPAL OFFICER, PNB METLIFE INDIA INSURANCE COMPANY LIMITED, BANGALORE, KARNATAKA		//	
		VS	VS	0	
		SUBHASH CHANDRA PRUSETH		//	
401	D-WP(C)/8795/2025	KALI PRASANNA DAS	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/8796/2025	RINKU DEVI	KISHORE CHANDRA SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/8797/2025	SK.ABDUL ZABBAR	MANAS RANJAN BADAJENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/8798/2025	MANAMOHAN MOHAPATRA	MANORANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA.		//	
405	D-WP(C)/8799/2025	RAJALAKSHMI MOHAPATRA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/8800/2025	PRAKASH BEHERA	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/8801/2025	SUDHIR CHANDRA JAGADEV	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/8804/2025	ASHOK KUMAR SATHUA	MANORANJAN MISHRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/8805/2025	STATE OF ODISHA ABHINANDAN PATNAIK VS	ASHIS KUMAR MISHRA VS	// // 0	
410	D-WP(C)/8806/2025	THE STATE OF ODISHA BAIDHRUTA CHARAN SAHU VS	KALI PRASAD MOHANTY VS	// // 0	
411	D-WP(C)/8808/2025	STATE OF ODISHA JAYANTI DAS VS	MANAS RANJAN KHATUA VS	// // 0	
412	D-WP(C)/8809/2025	STATE OF ODISHA RAGHUNATH JEW @ BANDHUPUR MATH, CUTTACK VS	MANORANJAN MISHRA VS	// // 0	
413	D-WP(C)/8810/2025	STATE OF ODISHA SUBASIS RAY VS	DIBYARANJAN BEHERA VS	// // 0	
414	D-WP(C)/8811/2025	STATE OF ODISHA SANJAYA KUMAR MOHAPATRA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
415	D-WP(C)/8812/2025	STATE OF ODISHA BANOJ KUMAR RAY VS	KUMARSWAR MOHANTY VS	// // 0	
416	D-WP(C)/8813/2025	STATE OF ODISHA BANALATA TRIPATHY VS	MANAS RANJAN KHATUA VS	// // 0	
417	D-WP(C)/8815/2025	STATE OF ODISHA DR.KAJARI DAS VS	MANAS KUMAR SWAIN VS	// // 0	
418	D-WP(C)/8816/2025	STATE OF ODISHA MINATI MOHANTY VS	SHREEKANTA PRASAD SAHOO VS	// // 0	
419	D-WP(C)/8817/2025	STATE OF ODISHA M/S. SUBASH CHANDRA AGARWAL, SAMBALPUR VS	ITISHREE TRIPATHY VS	// // 0	
		DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, SAMBALPUR		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :03/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
420	D-WP(C)/8821/2025	BHAKTAHARI JENA VS STATE OF ODISHA	SNIGDHA BEHERA VS	// 0 //	
421	D-WP(C)/8823/2025	DHIRENDRA BISWAL VS BOARD OF SECONDARY, ODISHA	ADITYA MISHRA VS	// 0 //	
422	D-WP(C)/8825/2025	SANGRAM KESHARI BEHERA VS STATE OF ORISSA	ALOK KUMAR MOHAPATRA VS	// 0 //	
423	D-WP(C)/8826/2025	BHABANI MAHANTA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
424	D-WP(C)/8827/2025	SARMISTHA PRADHAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
425	D-WP(C)/8831/2025	DR.MANDAKINI DAS VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
426	D-WP(C)/8832/2025	BASANT KUMAR PANDA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
427	D-WP(C)/8834/2025	KSHYANAPRAVA DAS VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
428	D-WP(C)/8836/2025	ANANTA PRASAD ROY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
429	D-WP(C)/8837/2025	PRADEEP KUMAR ODDU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
430	D-WP(C)/8838/2025	BABULI SETHY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //	
431	D-WP(C)/8840/2025	PITAMBAR MALLICK	LAXMIKANTA MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/8841/2025	TRIBENI SUNANI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/8842/2025	ODISHA GRAMYA BANK, DANARA BRANCH, ANGU	AUROVINDA MOHANTY	//	
		VS	VS	0	
		THE REGISTRAR, COOPERATIVE SOCIETY, BBSR		//	
434	D-WP(C)/8843/2025	SUJATA BHUYAN	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/8845/2025	ORISSA GRAMYA BANK, KIP BASUDEVPUR BRANCH, K	AUROVINDA MOHANTY	//	
		VS	VS	0	
		CHAIRMAN-CUM-MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI		//	
436	D-WP(C)/8846/2025	DIVINE UNIVERSITY SATSANG COMMON PLATFORM	DEBASAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/8847/2025	ORISSA GRAMYA BANK, PADMAPUR BRANCH, KEON	AUROVINDA MOHANTY	//	
		VS	VS	0	
		CHAIRMAN-CUM-MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI		//	
438	D-WP(C)/8848/2025	MAMATA MANJARI KHUNTIA	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/8851/2025	ODISHA GRAMYA BANK, KHIREITANGIRI BRANCH, K	AUROVINDA MOHANTY	//	
		VS	VS	0	
		CHAIRMAN-CUM-MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI		//	
440	D-WP(C)/8852/2025	SOUMYA RANJAN PANI	DEBADATTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/8853/2025	RAMESH ORAM	DEBASAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/8854/2025	BIJAYA BASANTA ODDU	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/8855/2025	STATE OF ODISHA DR.RATIKANTA SATAPATHY VS UNION OF INDIA	ASMIYA RANJAN MAJHI VS	// // ()	
444	D-WP(C)/8856/2025	DIBAKAR NAYAK VS COLLECTOR, PURI	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500047
445	D-WP(C)/8857/2025	BABAJI SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500027
446	D-WP(C)/8859/2025	ORISSA GRAMYA BANK, BANSPAL BRANCH, KENDUAUROVINDA MOHANTY VS THE CHAIRMAN CUM MANAGING DIRECTOR, NICL, KOLKATA	VS	// // ()	
447	D-WP(C)/8861/2025	RAMADEVI JHAMPU VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// // ()	AOD20250000195C202500002
448	D-WP(C)/8862/2025	SABITA BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// // ()	
449	D-WP(C)/8863/2025	PRAVAT RANJAN BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500007
450	D-WP(C)/8866/2025	BIRANCHI NARAYAN NATH VS STATE OF ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500006
451	D-WP(C)/8867/2025	PRAVAT RANJAN MOHANTY VS STATE OF ODISHA	AMITABH MISHRA VS	// // ()	
452	D-WP(C)/8868/2025	NIRANJAN JENA VS STATE OF ODISHA	SANGRAM JENA VS	// // ()	
453	D-WP(C)/8869/2025	ORISSA GRAMYA BANK, PICHIKULI BRANCH, KHURDA VS CHAIRMAN CUM MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI	UROVINDA MOHANTY VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/8870/2025	MAMATA BISWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
455	D-WP(C)/8871/2025	DR.ABATAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
456	D-WP(C)/8872/2025	ORISSA GRAMYA BANK, SUBARNAPUR VS CHAIRMAN CUM MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI	AUROVINDA MOHANTY VS	// 0 //	
457	D-WP(C)/8873/2025	ORISSA GRAMYA BANK, CHATHIA BRANCH, KEONJHAR VS CHAIRMAN CUM MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI	AUROVINDA MOHANTY VS	// 0 //	
458	D-WP(C)/8874/2025	BISHNU CHARAN GRAHACHARYA VS COMMISSIONER, ODISHA ENDOWMENT COMMISSION, BBSR	RABI NARYAN PANDA VS	// 0 //	
459	D-WP(C)/8875/2025	ORISSA GRAMYA BANK VS CHAIRMAN CUM MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD	AUROVINDA MOHANTY VS	// 0 //	
460	D-WP(C)/8877/2025	SHRIJRG FOOD PRODUCTS PRIVATE LTD.,BBSR, KHORDA VS PRINCIPAL DIRECTOR GENERAL OF IT, NEW DELHI	GORRI MOHAN RATH VS	// 0 //	
461	D-WP(C)/8879/2025	KUMARESH RATH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
462	D-WP(C)/8880/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
463	D-WP(C)/8881/2025	MAMUNI SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
464	D-WP(C)/8882/2025	BIKASH KUMAR PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //	
465	D-WP(C)/8883/2025	MADHUSMITA SAHANI	BHABANI SHANKAR RAYAGURU	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/8884/2025	M/S. DOLAMANI CHOUDHURY, KALAHANDI	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA		//	
467	D-WP(C)/8885/2025	M/S RABINDER SINGH, ROURKELA, SUNDARGARH	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/8886/2025	BISWANATH DHAL	BAIVAV MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/8887/2025	ASHOK KUMAR PRADHAN	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/8889/2025	BHRAMARBAR PANDA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/8893/2025	GOURI MOHANTY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/8894/2025	BIJAYA KUMAR BHOI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/8895/2025	M/S. SANTOSH KUMAR SAHU, BARAGARH	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/8896/2025	MAA NARAYANI SHG GROUP, BALANGA, PURI	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/8898/2025	KISHORE CHANDRA DAS	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/8899/2025	M/S KALINGA WARRIOR SECURITY SERVICES, BAJESWAR, KANAKPUR	SOMNATH SINGH	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/8900/2025	STATE OF ODISHA M/S. SIMPLEX INFRASTRUCTURES LTD., CUTTACK	ANUP NARAYAN MOHANTY	// //	
		VS	VS	()	
478	D-WP(C)/8901/2025	CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR PRADIP KUMAR KEDIA	RAKESH BEHERA	// //	
		VS	VS	()	
479	D-WP(C)/8903/2025	STATE OF ODISHA ABHINANDAN BISWAL	SUKANTA KUMAR DALAI	// //	AOD20240000306C202500026
		VS	VS	()	
480	D-WP(C)/8904/2025	UNION OF INDIA BASANTA SRICHANDAN	MADHUMITA PANDA	// //	
		VS	VS	()	
481	D-WP(C)/8905/2025	STATE OF ODISHA ALORANI HALDAR	JYOTIRMAYA SAHOO	// //	
		VS	VS	()	
482	D-WP(C)/8906/2025	THE MANAGER CLAIM M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR RAM CHANDRA DAS	SARAT KUMAR BEHERA	// //	AOD20250000195C202500001
		VS	VS	()	
483	D-WP(C)/8907/2025	STATE OF ODISHA M/S ASHWINI HOSPITAL	MANAS RANJAN BAUG	// //	AOR20220002374C202500036
		VS	VS	()	
484	D-WP(C)/8908/2025	PRAFULLA CHANDRA MOHANTY SHREE HOSPITAL	LALITENDU MOHAPATRA	// //	AOD20230000595C202500002
		VS	VS	()	
485	D-WP(C)/8909/2025	THE SECRETARY, ODISHA HUMAN RIGHTS COMMISSION VOLTAS LTD., MUMBAI	SOUMYA RANJAN MOHANTY	// //	
		VS	VS	()	
486	D-WPCRL/6643/2025	STATE OF ODISHA LAXMI MAHAKUD	ASHWINI KUMAR DAS	// //	
		VS	VS	()	
487	D-ABLAPL/6498/2025	STATE OF ODISHA JAGA MOHNATY @ JAGDISH MOHANTY	SOUBHAGYA KUMAR DASH	// //	AOR20220001631C202500057
		VS	VS	()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/6499/2025	SANJAY ROUT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /256 /2024 ) //	AOR20220003509C202500018
489	D-ABLAPL/6500/2025	BIGYANA SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	CHHENDIPADA /70 /2025 ) //	AOR20230001300C202500013
490	D-ABLAPL/6501/2025	SIBASISH MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /273 /2023 ) //	AOR20220001297C202500066
491	D-ABLAPL/6503/2025	SUSANTA PAITAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /136 /2020 ) //	AOR20220003509C202500019
492	D-ABLAPL/6504/2025	AMAN KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /12 /2025 ) //	AOR20220003422C202500021
493	D-ABLAPL/6506/2025	NELU NAHAK @ SRIMANTA NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /63 /2025 ) //	AOR20220001631C202500058
494	D-ABLAPL/6507/2025	MINARA BIBI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALICHANDRAPUR /44 /2025 ) //	AOR20220001558C202500041
495	D-ABLAPL/6508/2025	TAPAN KUMAR BHAKTA @ TAPAN BHAKTA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /12 /2025 ) //	AOR20220003422C202500022
496	D-ABLAPL/6509/2025	BHABAGRAHI ACHARYA VS STATE OF ODISHA	KUMAR KASHYAP VS	NILGIRI /53 /2025 ) //	AOR20230000401C202500005
497	D-ABLAPL/6512/2025	MADHUSUDAN HARIJAN @ MADHU HARIJAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BOIPARIGUDA /46 /2024 ) //	AOR20220000211C202500021
498	D-ABLAPL/6518/2025	KARPURA HARIJAN @ KARPULA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KUNDRA /122 /2024 ) //	AOR20220000211C202500020
499	D-ABLAPL/6524/2025	MINAKETAN PAHADASINGH @ DHUMA	GOPINATH MISHRA	KANAS /19 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/6526/2025	SUMANT KUMAR BARIK	PRIYA RANJAN SINGH	ANGUL TOWN /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/6527/2025	LIPU BARMA	BIRAJA PRASAD NANDA	TALCHER TOWN /457 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/6530/2025	SARASWATI JENA	RAJENDRA KUMAR PRADHAN	AIR FIELD P.S. /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/6534/2025	RABIN @ RABINDRA KUMAR SAHIS	BIKRAM CHANDRA GHADAI	NAWAPARA /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/6537/2025	MAHESWAR PRADHAN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/6541/2025	BINOD BIHARI RANA	SAMARENDRA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/6546/2025	CHANDRA PRASAD DUNGURIA	MAHES DAS	SAMBALPUR TOWN /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/6548/2025	RAJESH MOHANTY @ RAJENDRA MOHANTY	BHAKTA BHUSHAN BARIK	DHAULI PS /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/6550/2025	BAR SARANI PRADHAN	LAXMIDHAR MAHAPATRA	NAYAPALLI P.S. /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/6551/2025	NIRA @ NIRANJAN SWAIN	MANORANJAN ACHARYA	ASKA /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/6552/2025	KRUSHNA CHANDRA PRUSTY @ KANHU CHARAN PRUSTY	LAXMIDHAR MAHAPATRA	BALIANTA P.S. /62 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/6554/2025	STATE OF ODISHA MINATI DAS @ CHUMKI VS	LAXMIDHAR MAHAPATRA VS	// Maitri Vihar PS /45 /2025 ()	
512	D-ABLAPL/6555/2025	STATE OF ODISHA SAMARENDRA MAHAPATRA VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
513	D-ABLAPL/6557/2025	STATE OF ODISHA INDU MOHANTY VS	ARIJEET MISHRA VS	// BARAMBA /30 /2025 ()	
514	D-ABLAPL/6558/2025	STATE OF ODISHA SOHAIL ALI KHAN @ SOHAIL KHAN VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /47 /2025 ()	
515	D-ABLAPL/6567/2025	STATE OF ODISHA UMESH BEHERA VS	SEVATI SOREN VS	// JHARSUGUDA /627 /2024 ()	
516	D-ABLAPL/6570/2025	STATE OF ODISHA BIKRAMJIT MANGARAJ VS	RAMDAS ACHARY VS	// JODAPADAR /28 /2025 ()	
517	D-ABLAPL/6575/2025	STATE OF ODISHA MANISH AGRAWAL VS	DEBIDUTTA MOHAPATRA VS	// / /0 ()	
518	D-ABLAPL/6581/2025	STATE OF ODISHA NARENDRA BEHERA VS	RITURANJAN CHHOTARAY VS	// PADAMPUR /49 /2025 ()	AOR20220003344C202500010
519	D-ABLAPL/6583/2025	STATE OF ODISHA DHANESWAR LENKA VS	RAMDAS ACHARY VS	// JODAPADAR /33 /2025 ()	
520	D-ABLAPL/6586/2025	STATE OF ODISHA MOHAMMED MUNA @ MD. MUNA @ MOHAMMED ISMAILANI SHANKAR DASPARIDA VS	ISMAILANI SHANKAR DASPARIDA VS	// LALBAG /79 /2025 ()	
521	D-ABLAPL/6587/2025	STATE OF ODISHA UMA SANKAR SAGAR @ NANU SAGAR VS	RAJIB LOCHAN PATTNAIK VS	// UMERKOTE /151 /2022 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/6588/2025	ISHWAR SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI TOWN /74 /2025 ) //	
523	D-ABLAPL/6590/2025	KALIA MUNA @ DURGA KUMAR LAYAK VS STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	BERHAMPUR TOWN /143 /2007 ) //	
524	D-ABLAPL/6592/2025	PULIN SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /152 /2022 ) //	
525	D-ABLAPL/6593/2025	REBATI PANKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /147 /2022 ) //	
526	D-ABLAPL/6594/2025	BICHITRA NANDA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDILI /54 /2025 ) //	
527	D-ABLAPL/6596/2025	SAMIR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHUNTUNI /13 /2025 ) //	
528	D-ABLAPL/6599/2025	SANTOSH @ SOUMYA RANJAN BARIK VS STATE OF ODISHA	BHARAT JALLI VS	BANAPUR P.S. /261 /2024 ) //	AOD20240000581C202500025
529	D-ABLAPL/6600/2025	RAJENDRA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BANSADA /326 /2024 ) //	
530	D-ABLAPL/6602/2025	BANABIHARI DAS VS STATE OF ODISHA	BASUDEBA ROUT VS	MAHANGA /42 /2025 ) //	
531	D-ABLAPL/6612/2025	PABITRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /48 /2025 ) //	
532	D-ABLAPL/6613/2025	KANHU CHARAN NANDA @ KHANU CHARN NANDA VS STATE OF ODISHA	BUDHIRAM DAS VS	MUNIGUDA /225 /2023 ) //	
533	D-ABLAPL/6615/2025	DEBANANDA @ SUBASH BEHERA	SUSHANTA KUMAR JOSHI	PHULBANI TOWN /87 /2016	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/6631/2025	PAKANJ NATH	SOUBHAGYA KUMAR DASH	KOREI /10 /2025	AOR20220001631C202500064
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/6633/2025	SANTOSH PALO @ SANTOSH KUMAR PALO	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /345 /2024	AOR20220001631C202500065
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/6637/2025	NARESH MOHAPATRA	SAPAN KUMAR LENKA	BALIANTA P.S. /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/6638/2025	NIRAKAR NAIK	PRASANNA KUMAR MISHRA	KAMAKHYANAGAR /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/6646/2025	PANDA PRADHAN @ HARAS PRADHAN	GOPAL KRISHNA NAYAK	BUGUDA /335 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/6649/2025	SAFI PATRA	HIMANSHU BHUSAN DASH	RAMPUR (SONEPUR) /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/6650/2025	NIKASH KUMAR NAYAK	PRATIK NAYAK	BALASORE TOWN /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/6656/2025	PANDA PRADHAN @ HARAS PRADHAN	GOPAL KRISHNA NAYAK	BUGUDA /337 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/6657/2025	MANARANJAN BARIK	SISIRA PANIGRAHI	RAMBHA (KHALLIKOTE) /667 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/6658/2025	PANDA PRADHAN @ HARAS PRADHAN	GOPAL KRISHNA NAYAK	BUGUDA /336 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/6660/2025	HRUSHIKESH JENA	AMLAN MOHANTY	JAJPUR SADAR /53 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/6663/2025	STATE OF ODISHA BIKASH CHANDRA DASH VS	PRAKASH CHANDRA DASH VS	// AUL /19 /2025 ()	
546	D-ABLAPL/6665/2025	STATE OF ODISHA EMANUEL BARIK VS	SUSANTA KUMAR LENKA VS	// TUMUDIBANDHA /30 /2025 ()	
547	D-ABLAPL/6667/2025	STATE OF ODISHA SARAT SAMANTARAY @ SARAT KUMAR SAMANTARAY VS	ANWIB KUMAR BHANJADEO VS	// AIR FIELD P.S. /2231 /2019 ()	
548	D-ABLAPL/6671/2025	STATE OF ODISHA SUSMITA SETHI @ BEHERA VS	ALOK KUMAR PANDA VS	// LAXMISAGAR P.S. /72 /2025 ()	
549	D-ABLAPL/6677/2025	STATE OF ODISHA DEBANANDA SAHU VS	ANIRUDHA DAS VS	// MANAMUNDA /39 /2025 ()	
550	D-ABLAPL/6679/2025	STATE OF ODISHA AMARENDRA NAIK @ SITU NAIK VS	RABINDRA NATH PRUSTY VS	// TIGIRIA /29 /2025 ()	
551	D-ABLAPL/6680/2025	STATE OF ODISHA RAJESH ROSAN SWAIN VS	OM SWARUP VS	// MAHILA P.S.(BBSR) /27 /2025 ()	
552	D-ABLAPL/6683/2025	STATE OF ODISHA LAXMAN CHOUDHURY VS	TRILOCHAN DASH VS	// CHATRAPUR /106 /2025 ()	AOR20220002374C202500037
553	D-ABLAPL/6685/2025	STATE OF ODISHA GEETANJALI MISHARA VS	SAROJ KU. MISHRA VS	// BOUDH /350 /2024 ()	
554	D-ABLAPL/6686/2025	STATE OF ODISHA SUJIT KUMAR NAIK @ SUJIT NAIK @ PATA NAYAK @ PATA VS	SURYAKANTA DWIBEDI VS	// SAINTALA /362 /2022 ()	
555	D-ABLAPL/6690/2025	STATE OF ODISHA NAMITA GIRI VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /65 /2025 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/6692/2025	S.K.GUNU @ S.K. SAIDUL RAHEMAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /25 /2025 () //	
557	D-ABLAPL/6693/2025	RINA NAHAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAMBHA (KHALLIKOTE) /151 /2025 () //	
558	D-ABLAPL/6698/2025	SILU NAYAK @ BIKASH KUMAR NAYAK VS STATE OF ODISHA	SNEHASISH BEHERA VS	TIGIRIA /31 /2025 () //	
559	D-ABLAPL/6700/2025	RAMA MAHAKUR VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMPUR (SONEPUR) /20 /2025 () //	
560	D-ABLAPL/6701/2025	BIRAJA DASH @ BIRAJ DASH VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /218 /2018 () //	
561	D-ABLAPL/6709/2025	PRAHALLAD PAIKRAY VS STATE OF ODISHA	CHHABI BEHERA VS	CUTTACK SADAR /127 /2025 () //	
562	D-ABLAPL/6714/2025	SABITRI MANGARAJ VS STATE OF ODISHA	PRIYA RANJAN SWAIN VS	BAGHAMARI /96 /2023 () //	
563	D-ABLAPL/6715/2025	RAKI NAYAK @ ROCKY NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /54 /2025 () //	
564	D-ABLAPL/6719/2025	RUNUBALA PANDA @ RANU PANDA VS STATE OF ODISHA	RABINARAYAN MISHRA VS	PAHALA /45 /2025 () //	
565	D-ABLAPL/6721/2025	MAMATA PANDA VS STATE OF ODISHA	RABINARAYAN MISHRA VS	PAHALA /45 /2025 () //	
566	D-ABLAPL/6722/2025	DILLIP KUMAR SAHU @ RANJU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHULBANI SADAR /151 /2023 () //	
567	D-ABLAPL/6723/2025	SIPRASMITA JENA	AMLAN SHAKTI PAUL	BALIANTA P.S. /45 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/6725/2025	PRAVAT @ PRAVAT KUMAR JENA	MANAS KUMAR CHAND	GHASIPURA /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/6726/2025	MADHU JENA	NARENDRA KUMAR SAHOO	JENAPUR /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/6728/2025	DEEPAK KUMAR ROUSTRAY @ DEEPAK ROUSTRAY	MANAS KUMAR CHAND	KUDANAGARI /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/6730/2025	SUNITA PATRA	BEDA PRAKASH PANDA	GOSANINUAGAM /72 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/6731/2025	PARSURAM BEHERA	SRINIBASH SATAPATHY	EOW,BHUBANESWAR /18 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/6734/2025	KANHU CHARAN PATRA	AMITAV TRIPATHY	ODAGAON /206 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/6736/2025	SAMIRA NAIK @NEPI @ KEPI	KEDAR SANKAR SAHU	RASOL /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/6737/2025	SUNITA SETHY	SUBODH KUMAR MOHANTY	BUGUDA /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/6738/2025	DEBENDRA KUMAR SAHOO@DEBENDRA SAHOO	AMITAV TRIPATHY	ODAGAON /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/6739/2025	MANOJ SWAIN	JYOTIRMAYA SAHOO	KHURDA SADAR /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/6743/2025	PITAMBAR DAS	PRAMOD KUMAR JENA	BASTA /52 /2015	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/6746/2025	STATE OF ODISHA SANGRAM KESHARI PARIDA VS	PRAMOD KUMAR JENA VS	// BALIAPAL /52 /2025 ()	
580	D-ABLAPL/6748/2025	STATE OF ODISHA SUBRAT ROUT @ SADUL ROUT @ DATULU ROUT VS	ACHYUTANANDA PATTANAIK VS	// NANDANKANAN /60 /2025 ()	
581	D-ABLAPL/6750/2025	STATE OF ODISHA PANDA PRADHAN @ HARAS PRADHAN VS	GOPAL KRISHNA NAYAK VS	// BUGUDA /38 /2024 ()	
582	D-ABLAPL/6751/2025	STATE OF ODISHA BHARAT SANKHUA VS	RAJALAXMI BISWAL VS	// PARJANG /70 /2025 ()	
583	D-ABLAPL/6753/2025	STATE OF ODISHA SUJIT MALLICK VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /219 /2024 ()	
584	D-ABLAPL/6755/2025	STATE OF ODISHA SK. MANOR VS	DIBYAJYOTI SAHOO VS	// PURUNABAZAR /50 /2025 ()	
585	D-ABLAPL/6761/2025	STATE OF ODISHA SAHIL KHAN @ SAJID KHAN VS	AMIT SUJAT BISWAL VS	// MAHILA P.S. BUXIBAZAR /33 /2025 ()	
586	D-ABLAPL/6763/2025	STATE OF ODISHA MD QUMURUL HAUQUE VS	AMIT BISWAL VS	// MARKAT NAGAR /217 /2024 ()	
587	D-ABLAPL/6764/2025	STATE OF ODISHA RAJESH SAHANI VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// CHAULIAGANJA /83 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :03/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/139/1999 MA/139/1999	D.M,NEW INDIA ASSU. MP		2/2025
2	D-CRP/46555/2024 CRP/50/2024	SANTOSH PATRA MP	BUDHIRAM DAS	17/2025
3	D-CRLLP/6571/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS ,STANDING COUNSEL(VIGILANCE)	18/2025
4	D-TRPCRL/6559/2025 TRPCRL/ /	PRADEEP DANDPAT MP	PRATAP CHANDRA MOHAPATRA	25/2025
5	D-RFA/24/2006 RFA/24/2006	RUKMANI PRADHAN MP	M/S.UPENDRA KU.SAMAL	33/2025
6	D-RFA/24/2006 RFA/24/2006	RUKMANI PRADHAN MP	M/S.UPENDRA KU.SAMAL	34/2025
7	D-RFA/24/2006 RFA/24/2006	RUKMANI PRADHAN MP	M/S.UPENDRA KU.SAMAL	35/2025
8	D-RFA/24/2006 RFA/24/2006	RUKMANI PRADHAN MP	M/S.UPENDRA KU.SAMAL	36/2025
9	D-RFA/24/2006 RFA/24/2006	RUKMANI PRADHAN MP	M/S.UPENDRA KU.SAMAL	37/2025
10	D-RFA/24/2006 RFA/24/2006	RUKMANI PRADHAN MP	M/S.UPENDRA KU.SAMAL	38/2025
11	D-TRP(C)/8745/2025 TRP(C)/ /	SASMITA ROUT @ NEHA MP	PRAKASH CHANDRA DASH	62/2025
12	D-JCRLA/53/2022 JCRLA/53/2022	NUNDU@AJAY MAHAKUD MP	(LALIT NARAYAN PATTANAIAK) DHANANJAYA NAYAK	74/2025
13	D-CONTC/23301/2024 CONTC/4441/2024	DR.BIJOY KUMAR MOHANTY MP	MANOJA KUMAR KHUNTIA	94/2025
14	D-CONTC/23291/2024 CONTC/4445/2024	DR.BIJAYA KUMAR MISHRA MP	MANOJA KUMAR KHUNTIA	95/2025
15	D-CONTC/21388/2024 CONTC/4090/2024	PRADEEP KUMAR BEHERA MP	MANOJA KUMAR KHUNTIA	96/2025
16	D-RVWPET/54736/2024 RVWPET/66/2025	BIPIN BIHARI SWAIN MP	JAYDEEP PAL	103/2025
17	D-RVWPET/472/2023 RVWPET/472/2023	ANITA MOHAPATRA MP	DR.JITENDRA KUMAR LENKA, P.K.BEHERA, L.TRIPATHY	104/2025
18	D-RVWPET/8610/2025 RVWPET/ /	SAROJ KUMAR DAS MP	DEEPAK KUMAR PANI	105/2025
19	D-RVWPET/8766/2025 RVWPET/ /	CHATTI JAGAN MOHAN MP	S.S.RAO(SR.ADV.)	106/2025
20	D-RVWPET/8766/2025 RVWPET/ /	CHATTI JAGAN MOHAN MP	S.S.RAO(SR.ADV.)	107/2025
21	D-RVWPET/8822/2025 RVWPET/ /	ASHOK KUMAR MOHANTY MP	SWAPNA KUMAR OJHA	108/2025
22	D-RVWPET/8835/2025 RVWPET/ /	SURENDRA NATH GOUDA MP	SWAPNA KUMAR OJHA	109/2025
23	D-RPFAM/8722/2025 RPFAM/ /	DIPANJALI@RUNABALA SAHOO MP	BISHAL BAIVAB	115/2025
24	D-RPFAM/8844/2025 RPFAM/ /	SMRUTIJHARA MOHANTY MP	GHANASHYAM NAMTOAR	116/2025
25	D-RPFAM/6837/2025 RPFAM/ /	DEBASIS PADHI MP	DR. BINODA KUMAR MISHRA	117/2025
26	D-CMAPL/4325/2025	M. JOGAMAYA	ADV.	

	CMAPL/ /	MP		137/2025
27	D-MATA/41656/2024 MATA/352/2024	RAJESH @ PURUSOTTAM PUROHIT MP	SURYASNATA MOHAPATRA	143/2025
28	D-FAO/504/2023 FAO/504/2023	MANAGER(LLEGAL) , HDFC ERGO G.I. CO.LTD. MP	TRIRIJA PRASAD DUTTA	155/2025
29	D-FAO/7975/2025 FAO/ /	MANAGER, LEGAL SHRIRAM GENERAL INSURANCE MP	INDRANIL KHANDE, BBSR	156/2025
30	D-FAO/5627/2025 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO LTD. MP	SOMNATH KHOROJA	157/2025
31	D-FAO/5627/2025 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO LTD. MP	SOMNATH KHOROJA	158/2025
32	D-FAO/8791/2025 FAO/ /	D.M.,M/S ORIENTAL INSURANCE CO. LTD. MP	ABHIRAM KHAN	159/2025
33	D-FAO/2168/2025 FAO/41/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE MP	INDIA ASSURANCE COMPANY LIMITED, CUTTACK	160/2025
34	D-FAO/5432/2025 FAO/62/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE MP	INDIA ASSURANCE COMPANY LIMITED,CUTTACK	161/2025
35	D-FAO/2169/2025 FAO/43/2025	LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE MP	INDIA ASSURANCE CO. LTD., CUTTACK	162/2025
36	D-FAO/8818/2025 FAO/ /	R.M.,M/S ORIENTAL INSURANCE CO. LTD. MP	HIMANBALA PATI	163/2025
37	D-CRLREV/6562/2025 CRLREV/ /	SUDHIRA KUMAR SAHOO MP	PUSPAMITRA MOHAPATRA	166/2025
38	D-CRLREV/4536/2025 CRLREV/ /	DUMAR HARIJAN MP	RAJIB LOCHAN PATTANAIK	167/2025
39	D-CRLREV/6576/2025 CRLREV/ /	FALCON CONSULTANCY PVT LTD MP	RAJJEET ROY	168/2025
40	D-CRLREV/30494/2024 CRLREV/631/2024	BHADRAKALI FOODS PVT. LTD., BHADRAKALI MP	RUSHAR KANTI SATAPATHY	169/2025
41	D-CRLREV/6651/2025 CRLREV/ /	LAKSHMAN @ LAXMAN @ LAKHAN KUMAR MP	ANUPAMA KATIKIA	170/2025
42	D-CRLREV/6651/2025 CRLREV/ /	LAKSHMAN @ LAXMAN @ LAKHAN KUMAR MP	ANUPAMA KATIKIA	171/2025
43	D-CRLREV/6578/2025 CRLREV/ /	SANGRAM PRATAP BHANJA MP	SWAPNIL ROY	172/2025
44	D-CRLREV/598/2023 CRLREV/598/2023	JYOTI NAIK MP		173/2025
45	D-CRLREV/6589/2025 CRLREV/ /	PRASHANTA KUMAR DASH MP	RAJJEET ROY	174/2025
46	D-CRLREV/6691/2025 CRLREV/ /	BIJAYEENI MISHRA @BIJAYINI MISHRA MP	NIRANJAN LENKA	175/2025
47	D-CRLREV/6598/2025 CRLREV/ /	KAILASH CHANDRA SAHU MP	SOUBHAGYA KUMAR DASH	176/2025
48	D-CRLREV/6697/2025 CRLREV/ /	NIRANJAN NAYAK MP	JYOTIRMAYA SAHOO	177/2025
49	D-CRLREV/6697/2025 CRLREV/ /	NIRANJAN NAYAK MP	JYOTIRMAYA SAHOO	178/2025
50	D-RSA/276/2022 RSA/276/2022	MD. FAROOQUE MP	SOUGAT DASH	302/2025
51	D-RSA/40691/2024 RSA/358/2024	ZADA BIBI MP	DEBAKANTA MOHANTY	303/2025
52	D-BLAPL/26264/2024 BLAPL/8951/2024	SWADHINA KHATUA MP	MR.SANTANU KUMAR SARANGI,SAROJ MOHARANA	303/2025
53	D-RSA/342/2003 RSA/342/2003	PRASANNA KR. KALO MP	M/S. U.K.SAMAL	304/2025
54	D-BLAPL/36185/2024 BLAPL/12254/2024	PRASANTA BARIK @ TIKI MP	HARIPAD MOHANTY	304/2025
55	D-RSA/342/2003 RSA/342/2003	PRASANNA KR. KALO MP	M/S. U.K.SAMAL	305/2025
56	D-BLAPL/4840/2025 BLAPL/2324/2025	SUBHAM NAYAK MP	BISWAJIT RANJAN TRIPATHY	305/2025
57	D-RSA/342/2003 RSA/342/2003	PRASANNA KR. KALO MP	M/S. U.K.SAMAL	306/2025

58	D-BLAPL/3526/2025 BLAPL/1323/2025	MD. SAHIL MP	PARTHA SARATHI DAS	306/2025
59	D-BLAPL/30662/2024 BLAPL/10605/2024	RANDHIR KUMAR TIWARI MP	SK. ZAFARULLA	307/2025
60	D-RSA/342/2003 RSA/342/2003	PRASANNA KR. KALO MP	M/S. U.K.SAMAL	307/2025
61	D-BLAPL/38750/2024 BLAPL/13084/2024	DEBASISH PANDA MP	MANAS KUMAR CHAND	308/2025
62	D-RSA/342/2003 RSA/342/2003	PRASANNA KR. KALO MP	M/S. U.K.SAMAL	308/2025
63	D-BLAPL/26115/2024 BLAPL/8867/2024	SUBUDHI SAHU MP	SAROJ MOHARANA	309/2025
64	D-RSA/342/2003 RSA/342/2003	PRASANNA KR. KALO MP	M/S. U.K.SAMAL	309/2025
65	D-BLAPL/10686/2022 BLAPL/10686/2022	MANOJ KUMAR PANDA MP		310/2025
66	D-RSA/39577/2024 RSA/328/2024	SARMISTHA DHAL MP	AJODHYA RANJAN DASH	310/2025
67	D-BLAPL/23034/2024 BLAPL/7974/2024	HEMANT DIGAL MP		311/2025
68	D-RSA/7670/2025 RSA/ /	GEETA PATI MP	DEEPALI MAHAPATRA	311/2025
69	D-BLAPL/6706/2025 BLAPL/ /	JITENDRA PRADHAN MP	SATYAPADA SHARMA	312/2025
70	D-RSA/8786/2025 RSA/ /	UPENDRA PATRA MP	AMIYA KUMAR MISHRA	312/2025
71	D-RSA/7883/2025 RSA/ /	BHOLESWAR MAKAR MP	PABITRA KUMAR NAYAK	313/2025
72	D-RSA/8829/2025 RSA/ /	YUDHISTIRA NAYAK MP	SUKANTA KUMAR NAYAK	314/2025
73	D-RSA/8897/2025 RSA/ /	KRUSHNA CHANDRA SAHU MP	AMIT PRASAD BOSE	315/2025
74	D-CMP/8633/2025 CMP/ /	VISWATMA VIDYA MANDIR, BOLANGIR MP	TRILOCHAN NANDA	349/2025
75	D-CMP/8685/2025 CMP/ /	JAWID IQBAL KHAN MP	SILADITYA RAY	350/2025
76	D-CMP/8716/2025 CMP/ /	RASANANDA KAR MP	UMA CHARAN MISHRA	351/2025
77	D-CMP/42577/2024 CMP/1172/2024	SATYAPRAKASH BEHURIA MP	MAHESWAR MOHANTY	352/2025
78	D-CMP/46862/2024 CMP/1411/2024	BIJAYA DAS MP	PRAVAT RANJAN SUTAR	353/2025
79	D-CMP/41382/2024 CMP/1219/2024	SABITRI MANDAL MP	PRAVAT RANJAN SUTAR	354/2025
80	D-CMP/8803/2025 CMP/ /	BRAHMANANDA MOHAPATRA MP	HIMANSHU BHUSAN DASH	355/2025
81	D-CMP/8803/2025 CMP/ /	BRAHMANANDA MOHAPATRA MP	HIMANSHU BHUSAN DASH	356/2025
82	D-CMP/8828/2025 CMP/ /	SASMITA SAHOO MP	AKSHAYA KUMAR SAHOO	357/2025
83	D-CMP/8878/2025 CMP/ /	PASTOR R. ABRAHAM MP	ALOK PRASAD NANDA	358/2025
84	D-ABLAPL/4406/2025 ABLAPL/1889/2025	SUNIL KUMAR SAHOO MP	BIKRAM KESHARI RAJ	582/2025
85	D-ABLAPL/3480/2025 ABLAPL/1907/2025	SK. MEHMOOD MP		583/2025
86	D-ABLAPL/23967/2024 ABLAPL/8744/2024	RINKU @ AZARUDDIN KHAN MP		584/2025
87	D-ABLAPL/1798/2025 ABLAPL/769/2025	ANTARYAMI PRUSTY MP	LAXMIDHAR MAHAPATRA	585/2025
88	D-ABLAPL/38488/2024 ABLAPL/14808/2024	ASHISH KUMAR RAY MP		586/2025
89	D-ABLAPL/34704/2024	CHITRASEN PARIDA		

	ABLAPL/13177/2024	MP		587/2025
90	D-ABLAPL/6509/2025 ABLAPL/ /	BHABAGRAHI ACHARYA MP	KUMAR KASHYAP	588/2025
91	D-ABLAPL/33525/2024 ABLAPL/12638/2024	BASANTA KUMAR MAHANTA MP	PARTHA SARATHI DAS	589/2025
92	D-ABLAPL/4788/2025 ABLAPL/1829/2025	RAJENDRA MALLICK MP	PUSPAMITRA MOHAPATRA	590/2025
93	D-ABLAPL/5759/2023 ABLAPL/5759/2023	KATHI @ KHIROD CHANDRA DEHURY MP		591/2025
94	D-ABLAPL/16402/2022 ABLAPL/16402/2022	LATA TANDI MP		592/2025
95	D-ABLAPL/3792/2025 ABLAPL/1494/2025	MUNSIRAM BAG MP		593/2025
96	D-ABLAPL/9515/2023 ABLAPL/9515/2023	PRABHAT KUMAR SWAIN MP	PRATYUSHA NAIDU	594/2025
97	D-ABLAPL/5126/2025 ABLAPL/1995/2025	RAMESH SAMAL MP	BIBHUTI BHUSAN MISHRA	595/2025
98	D-ABLAPL/37091/2024 ABLAPL/14193/2024	GYANI @ GYANENDRA PARIDA MP		596/2025
99	D-ABLAPL/3572/2025 ABLAPL/1968/2025	SUSIL KUMAR NAYAK MP	DR. SIMANCHALLA RANJIT	597/2025
100	D-ABLAPL/6839/2023 ABLAPL/6839/2023	SABITRI MANGARAJ MP	PRIYA RANJAN SWAIN	598/2025
101	D-ABLAPL/1414/2025 ABLAPL/616/2025	MANIA MACHHUA @ MANI MACHHUA MP		599/2025
102	D-ABLAPL/35012/2024 ABLAPL/13307/2024	MANOJ KUMAWAT MP		600/2025
103	D-ABLAPL/19350/2019 ABLAPL/19350/2019	UMA SANKAR DAS MP		601/2025
104	D-MACA/8608/2025 MACA/ /	D.M.,UNITED INSURANCE CO. LTD.,GANJAM MP	SMANTOSH KUMAR MOHANTY	642/2025
105	D-MACA/8608/2025 MACA/ /	D.M.,UNITED INSURANCE CO. LTD.,GANJAM MP	SMANTOSH KUMAR MOHANTY	643/2025
106	D-MACA/21631/2024 MACA/490/2024	MANAGER(LLEGAL), M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., MP	BBSR	644/2025
107	D-CRLMC/6523/2025 CRLMC/ /	SANJAY NAIK MP	JAYDEEP PAL	644/2025
108	D-CRLMC/6528/2025 CRLMC/ /	BALA JOHNSEL MP	SHREYAN DAS	645/2025
109	D-MACA/1168/2023 MACA/1168/2023	MANAGER (CLAIMS), LEGAL, H.D.F.C. ERGO INSURANCE CO. LTD. MP		645/2025
110	D-CRLMC/6525/2025 CRLMC/ /	RAMESH GHANA MP	BYOMAKESH TRIPATHY	646/2025
111	D-MACA/5524/2025 MACA/ /	D.M., M/S MAGMA HDI GENERAL INSURANCE CO. LTD. MP	CHITRA PRASAD, B. BURDA	646/2025
112	D-MACA/6268/2025 MACA/ /	MAGMA HDI GENERAL INSURANCE CO. LTD. MP	CHITRA PRASAD DUTTA	647/2025
113	D-CRLMC/6543/2025 CRLMC/ /	PIYUSH RANJAN PARIDA MP	AMLAN SHAKTI PAUL	647/2025
114	D-CRLMC/6510/2025 CRLMC/ /	DR KALI PRASAD PANDA MP	RAJJEET ROY	648/2025
115	D-MACA/6250/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD. MP	P.DUTTA	648/2025
116	D-CRLMC/6535/2025 CRLMC/ /	HRUSIKESH @ HAREKRUSHNA @ NISKRA MP	ANIL KUMAR GAYE	649/2025
117	D-MACA/4158/2024 MACA/97/2024	D.M, ORIENTAL INSURANCE CO. LTD., MP	BBSR DIVISION	649/2025
118	D-MACA/6264/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD. MP	P.DUTTA	650/2025
119	D-CRLMC/34548/2024 CRLMC/4375/2024	CHITRASEN PARIDA @ CHANDRA JALLI @ CHITRASEN JALLI @ JALLY MP		650/2025
120	D-MACA/26309/2024 MACA/569/2024	RELIANCE GENERAL INSURANCE CO.LTD MP		651/2025

121	D-CRLMC/34568/2024 CRLMC/4377/2024	CHITRASEN PARIDA @ CHANDRA JALLI@ CHITRASEN JALLI @ JALLY MP		651/2025
122	D-MACA/8356/2025 MACA/ /	THE NATIONAL INSURANCE CO. LTD., KOPPALM MP		652/2025
123	D-CRLMC/34509/2024 CRLMC/4373/2024	CHITRASEN PARIDA@CHANDRA JALLI@CHITRASEN JALLI@JALLY MP		652/2025
124	D-CRLMC/6556/2025 CRLMC/ /	ANKIT KUMAR DASH MP	MOHAMMED MUSTAQ ANSARI	653/2025
125	D-MACA/8733/2025 MACA/ /	MANAGER LEGAL RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR MP		653/2025
126	D-CRLMC/6553/2025 CRLMC/ /	JAGANNATH SAMAL MP	ARIJEET MISHRA	654/2025
127	D-MACA/6026/2025 MACA/ /	SHRIRAM GIC LTD.,SAMBALPUR MP	ADAM ALI KHAN	654/2025
128	D-MACA/21631/2024 MACA/490/2024	MANAGER(LLEGAL), M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR MP		655/2025
129	D-CRLMC/1080/2025 CRLMC/350/2025	MD.RAJA@MD.ISLAM MP		655/2025
130	D-CRLMC/664/2021 CRLMC/664/2021	PRAVAKAR SAMANTA MP	SMRUTI RANJAN MOHAPATRA	656/2025
131	D-CRLMC/6605/2025 CRLMC/ /	SABYASACHI SAHOO MP	MANORANJAN DAS	657/2025
132	D-CRLMC/5880/2025 CRLMC/837/2025	DINESH AGARWAL MP	MOHIT AGARWAL	658/2025
133	D-CRLMC/6620/2025 CRLMC/ /	K.GANESH PATRA MP	BISWORANJAN SWAIN	659/2025
134	D-CRLMC/6634/2025 CRLMC/ /	SAI RANJAN PRADHAN MP	SUNIL KUMAR PANDA	660/2025
135	D-CRLMC/6647/2025 CRLMC/ /	KATHI @ KHIROD CHANDRA DEHURY MP	ANIRUDHA DAS	661/2025
136	D-CRLMC/6655/2025 CRLMC/ /	ANANTA KUMAR SAHOO MP	ANIMA KUMARI DEI	662/2025
137	D-CRLMC/5047/2025 CRLMC/ /	VEENA KUMARI MP	HARAPRASAD SAHU	663/2025
138	D-CRLMC/6661/2025 CRLMC/ /	M/S SEVEN HILLS ESTATE LTD., PURI MP	PRASANT KISHORE RAY	664/2025
139	D-CRLMC/6669/2025 CRLMC/ /	SHREE HOSPITAL MP	LALITENDU MOHAPATRA	665/2025
140	D-CRLMC/6713/2025 CRLMC/ /	NANDA PINA SAMAL @ PINA SAMAL MP	ABHAS MOHANTY	666/2025
141	D-CRLMC/6718/2025 CRLMC/ /	RAMA CHANDRA PAIRA MP	AMULYA RATNA PANDA	667/2025
142	D-CRLA/664/2022 CRLA/664/2022	ARUN BEHERA MP	BIJAYA KUMAR BEHERA 1	676/2025
143	D-CRLA/262/2023 CRLA/262/2023	MANOJ@JADA JANI MP	DIPTI RANJAN BHOKTA, J. SAHOO, S.R. ACHARYA	677/2025
144	D-CRLA/6538/2025 CRLA/ /	SANTOSH KUMAR BHOI MP	SAMARENDRA MOHANTY	678/2025
145	D-CRLA/6538/2025 CRLA/ /	SANTOSH KUMAR BHOI MP	SAMARENDRA MOHANTY	679/2025
146	D-CRLA/6538/2025 CRLA/ /	SANTOSH KUMAR BHOI MP	SAMARENDRA MOHANTY	680/2025
147	D-CRLA/531/2019 CRLA/531/2019	SHRI UDAYAKAR SAHOO MP	DEVASHIS PANDA	681/2025
148	D-CRLA/6542/2025 CRLA/ /	SUBHRAJIT OJHA MP	SAMARENDRA MOHANTY	682/2025
149	D-CRLA/6542/2025 CRLA/ /	SUBHRAJIT OJHA MP	SAMARENDRA MOHANTY	683/2025
150	D-CRLA/6560/2025 CRLA/ /	BINAYAK BINDHANI MP	RAJIB LOCHAN PATTNAIK	684/2025
151	D-CRLA/6560/2025 CRLA/ /	BINAYAK BINDHANI MP	RAJIB LOCHAN PATTNAIK	685/2025
152	D-CRLA/6560/2025	BINAYAK BINDHANI	RAJIB LOCHAN PATTNAIK	

	CRLA/ /	MP		686/2025
153	D-CRLA/3347/2025 CRLA/167/2025	KALIA GOUDA@RAGHUNATH GOUDA MP	AMULYA RATNA PANDA	687/2025
154	D-CRLA/1310/2023 CRLA/1310/2023	SURENDRANATH MISHRA MP	BIJAYA KUMAR DASH	688/2025
155	D-CRLA/1310/2023 CRLA/1310/2023	SURENDRANATH MISHRA MP	BIJAYA KUMAR DASH	689/2025
156	D-CRLA/1261/2023 CRLA/1261/2023	JIBAN GOUDA MP	BEDA PRAKASH PANDA	690/2025
157	D-CRLA/1260/2023 CRLA/1260/2023	SRIDHAR BISHOI MP	BEDA PRAKASH PANDA	691/2025
158	D-CRLA/6684/2025 CRLA/ /	LALITA BASANTA GHADEI MP	SATYA RANJAN MULIA	692/2025
159	D-CRLA/6684/2025 CRLA/ /	LALITA BASANTA GHADEI MP	SATYA RANJAN MULIA	693/2025
160	D-CRLA/6689/2025 CRLA/ /	BIHARILAL BARIK MP	MANAS KUMAR CHAND	694/2025
161	D-CRLA/6689/2025 CRLA/ /	BIHARILAL BARIK MP	MANAS KUMAR CHAND	695/2025
162	D-CRLA/6695/2025 CRLA/ /	SANDEEP PRABODH KERKETTA MP	MANAS KUMAR CHAND	696/2025
163	D-CRLA/6704/2025 CRLA/ /	SAMIM ANSARI MP	SOUGAT DASH	697/2025
164	D-CRLA/6704/2025 CRLA/ /	SAMIM ANSARI MP	SOUGAT DASH	698/2025
165	D-WA/36693/2024 WA/2476/2024	BIRAJA PRASAD ACHARYA MP	DAYANIDHI MISHRA	1278/2025
166	D-WA/8596/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1279/2025
167	D-WA/8596/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1280/2025
168	D-WA/8596/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1281/2025
169	D-WA/36080/2024 WA/2348/2024	SAILABALA MISHRA MP		1282/2025
170	D-WA/8730/2025 WA/ /	SEK MUNSUF HOSEN MP	LALATENDU SAMANTARAY	1283/2025
171	D-WA/8839/2025 WA/ /	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA MP		1284/2025
172	D-WA/8839/2025 WA/ /	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA MP		1285/2025
173	D-WA/8849/2025 WA/ /	DR.SNIGDHA PRAVA MISHRA MP	ANJAN KUMAR BISWAL	1286/2025
174	D-WA/8849/2025 WA/ /	DR.SNIGDHA PRAVA MISHRA MP	ANJAN KUMAR BISWAL	1287/2025
175	D-WA/8864/2025 WA/ /	BIRAJA PRASAD PADHI MP	SAMEER KUMAR DAS	1288/2025
176	D-WA/8876/2025 WA/ /	CANARA BANK, BBSR MP	ARUPA NANDA DAS	1289/2025
177	D-WA/8892/2025 WA/ /	RIKHIRAM CHANDRAKAR MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	1290/2025
178	D-WP(C)/41852/2021 WP(C)/41852/2021	SAMAR BALLAVA MOHANTY MP	BIJAYA KUMAR BEHERA	3664/2025
179	D-WP(C)/398/2023 WP(C)/398/2023	D.VENKATA SATYA RAO MP		3665/2025
180	D-WP(C)/8598/2025 WP(C)/ /	JITENDRA THAKUR MP	SUDEEP KUMAR SARANGI	3666/2025
181	D-WP(C)/8603/2025 WP(C)/ /	ABHIJIT RAY MP	BIRAJA PRASANNA DAS	3667/2025
182	D-WP(C)/5779/2025 WP(C)/4525/2025	ANANTA KUMAR GIRI MP	HEMANTA KUMAR MOHANTA	3668/2025
183	D-WP(C)/1997/2024 WP(C)/1261/2024	BABAJEE CHARAN BEHERA MP		3669/2025

184	D-WP(C)/5587/2023 WP(C)/5587/2023	SAMBIT KUMAR JAGDEV MP	MANMAYA KUMAR DASH	3670/2025
185	D-WP(C)/8622/2025 WP(C)/ /	M/S. HARSHEEL AUTO PLANET, SUNDERGARH MP	ASHISH KUMAR SAMAL	3671/2025
186	D-WP(C)/8623/2025 WP(C)/ /	M/S. T.R.CHEMICALS PVT. LTD., RAJGANGPUR, SUNDERGARH MP	PUNYASINDHAR KATHARYA	3672/2025
187	D-WP(C)/54289/2024 WP(C)/538/2025	JYOSNARANEE SAHU MP	DILLIP KUMAR RAY	3673/2025
188	D-WP(C)/8604/2025 WP(C)/ /	RANJAN GHOSE MP	RANJAN KUMAR ROUT	3674/2025
189	D-WP(C)/8632/2025 WP(C)/ /	KESHAB CHANDRA MAHAKUL MP	BIREN SANKAR TRIPATHY	3675/2025
190	D-WP(C)/37484/2024 WP(C)/21808/2024	PRATIMA SAHOO MP	SUKANTA KUMAR DALAI	3676/2025
191	D-WP(C)/8647/2025 WP(C)/ /	NARENDRA KUMAR MOHAPATRA MP	TRILOCHAN BARIK	3677/2025
192	D-WP(C)/8648/2025 WP(C)/ /	BHOLANATH PARIDA MP	JAJATI KISHORE MOHANTY	3678/2025
193	D-WP(C)/8654/2025 WP(C)/ /	SUDHANSU SEKHAR SAO MP	PRASANNA KUMAR SAHOO	3679/2025
194	D-WP(C)/27999/2024 WP(C)/16094/2024	JYOTIRMAYEE SWAIN MP	PALLAVI MOHANTY	3680/2025
195	D-WP(C)/8660/2025 WP(C)/6334/2025	ISHWAR CHANDRA PRADHAN @ ISWAR PRADHAN MP	SUKANTA DWIBEDI	3681/2025
196	D-WP(C)/28825/2024 WP(C)/17603/2024	SANTOSH KUMAR SWAIN MP	RAMDAS ACHARY	3682/2025
197	D-WP(C)/8667/2025 WP(C)/ /	SATYABHAMA DEVI WELFARE TRUST, KORDA MP	KORDA MISHRA	3683/2025
198	D-WP(C)/8659/2025 WP(C)/ /	KUMARI NAIKA MP	DR. BINODA KUMAR MISHRA	3684/2025
199	D-WP(C)/8670/2025 WP(C)/ /	AJAYA RATH MP	SASANKA SEKHAR PAIKRAY	3685/2025
200	D-WP(C)/3708/2024 WP(C)/2436/2024	MAHATMA GANDHI SMRUTISADAN, JHARSUGUDA MP	ANUSONKAR MISHRA	3686/2025
201	D-WP(C)/44703/2024 WP(C)/26739/2024	GITANJALI PRADHAN MP		3687/2025
202	D-WP(C)/8651/2025 WP(C)/ /	ANSUPA FARMERS UNION MP	SAMARENDRA BEURA	3688/2025
203	D-WP(C)/8671/2025 WP(C)/ /	AKSHYA DHALA @ AKHAYA KUMAR DHARA MP	PRASANTA KUMAR SATAPATHY	3689/2025
204	D-WP(C)/37866/2024 WP(C)/22072/2024	URMILA BEHERA MP	SUBHASREE MOHANTY	3690/2025
205	D-WP(C)/4492/2025 WP(C)/3599/2025	SUNITA CHOUDHARY MP	KAJAL SATYAVRATY DEVESH	3691/2025
206	D-WP(C)/4498/2025 WP(C)/3568/2025	SUNITA CHOUDHARY MP	KAJAL SATYAVRATY DEVESH	3692/2025
207	D-WP(C)/4493/2025 WP(C)/3851/2025	SUNITA CHOUDHARY MP	KAJAL SATYAVRATY DEVESH	3693/2025
208	D-WP(C)/49801/2024 WP(C)/30185/2024	PURNA CHANDRA MAHANTA MP	SIDHESWAR MALLIK	3694/2025
209	D-WP(C)/49801/2024 WP(C)/30185/2024	PURNA CHANDRA MAHANTA MP	SIDHESWAR MALLIK	3695/2025
210	D-WP(C)/8404/2025 WP(C)/ /	THE BRANCH MANAGER PHULBANI BRANCH, PHULBANI MP	CHITRAMANJUN DAS SHAM INVESTMENT AND FINANCE COMPANY LTD	3696/2025
211	D-WP(C)/8436/2025 WP(C)/6267/2025	MALATI NAYAK MP	HARAPRIYA SAHU	3697/2025
212	D-WP(C)/8436/2025 WP(C)/6267/2025	MALATI NAYAK MP	MANAS RANJAN BAUG	3698/2025
213	D-WP(C)/3511/2016 WP(C)/3511/2016	BALABHADRA KAK MP		3699/2025
214	D-WP(C)/8731/2025 WP(C)/ /	DIJABAR ROUT MP	KRISHNA CHANDRA SAHU	3700/2025
215	D-WP(C)/20710/2022	RAMESH CHANDRA SAMAL	SUMITRA MOHANTY	

	WP(C)/20710/2022	MP		3701/2025
216	D-WP(C)/45529/2024	CHITTARANJAN NAYAK	PRADEEP KUMAR MAHAPATRA	
	WP(C)/27961/2024	MP		3702/2025
217	D-WP(C)/8738/2025	SUKUMAR PANDA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		3703/2025
218	D-WP(C)/8597/2025	SATYA PRAKASH AGRAWAL	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		3704/2025
219	D-WP(C)/8740/2025	RAMESH CHANDRA BEHERA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		3705/2025
220	D-WP(C)/8742/2025	AMRESH KUMAR SINGH	ARUN KUMAR PATRA	
	WP(C)/ /	MP		3706/2025
221	D-WP(C)/8743/2025	RABINDRANATH SAMANTA	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		3707/2025
222	D-WP(C)/3138/2025	DILIP MINZ		
	WP(C)/2706/2025	MP		3708/2025
223	D-WP(C)/6271/2025	SUMAN BARIK		
	WP(C)/4859/2025	MP		3709/2025
224	D-WP(C)/8599/2025	LABA NAIK	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		3710/2025
225	D-WP(C)/8750/2025	ARJUN CHARAN MAHANTA	DIGAMBAR SETHI	
	WP(C)/ /	MP		3711/2025
226	D-WP(C)/8752/2025	KIRAN BHOI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3712/2025
227	D-WP(C)/53403/2024	NITYANANDA MAHANANDA	PRASANTA KUMAR SATAPATHY	
	WP(C)/524/2025	MP		3713/2025
228	D-WP(C)/52000/2024	BHIMSEN SAHOO		
	WP(C)/31595/2024	MP		3714/2025
229	D-WP(C)/19255/2010	LORD SRI NRUSINGHNAT		
	WP(C)/19255/2010	MP		3715/2025
230	D-WP(C)/44062/2024	BINODA KUMAR MISHRA @ BINOD KUMAR	ARUN KISHORE KHUNTIA	
	WP(C)/26108/2024	MP		3716/2025
231	D-WP(C)/7558/2025	SEK FIRDOS ALI	CHITTA RANJAN PATTNAIK	
	WP(C)/ /	MP		3717/2025
232	D-WP(C)/8036/2025	THE ORIENTAL INSURANCE COMPANY LIMITED, BANGALORE		
	WP(C)/6330/2025	MP		3718/2025
233	D-WP(C)/8041/2025	MANAGER IN CHARGE T.P.HUB, ORIENTAL INSURANCE COMPANY LTD, SAMBALPUR		
	WP(C)/ /	MP		3719/2025
234	D-WP(C)/6899/2025	JUGAL KISHORE MISHRA	NIRANJAN PRASAD PATRA	
	WP(C)/5357/2025	MP		3720/2025
235	D-WP(C)/50141/2024	THE BRANCH MANAGER, PNB MET LIFE INSURANCE COMPANY LTD, BBSR		
	WP(C)/30689/2024	MP		3721/2025
236	D-WP(C)/8765/2025	GIRIJA PRASAD MOHANTA	DIGAMBAR SETHI	
	WP(C)/ /	MP		3722/2025
237	D-WP(C)/8600/2025	GUNDICHA NAIK	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		3723/2025
238	D-WP(C)/8769/2025	M/S SUBAS NUTRITION PRIVATE LIMITED	GOPAL PRASAD JENA	
	WP(C)/ /	MP		3724/2025
239	D-WP(C)/8767/2025	SUVENDU KUMAR SAHOO	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		3725/2025
240	D-WP(C)/8774/2025	ASHOK MISHRA	DIGAMBARA MISHRA	
	WP(C)/ /	MP		3726/2025
241	D-WP(C)/8784/2025	KAMBI MALLICK	KAILASH BEHERA	
	WP(C)/ /	MP		3727/2025
242	D-WP(C)/8788/2025	JAYARAM MALLICK	RUDRA NARAYAN PARIJA	
	WP(C)/ /	MP		3728/2025
243	D-WP(C)/11116/2022	SANIA PRIYADARSHINI SAMAL	BIDESH RANJAN BEHERA	
	WP(C)/11116/2022	MP		3729/2025
244	D-WP(C)/43323/2024	RASHMITA SAHOO	MANOJ KUMAR MOHANTY	
	WP(C)/27212/2024	MP		3730/2025
245	D-WP(C)/8798/2025	MANAMOHAN MOHAPATRA	MANORANJAN MISHRA	
	WP(C)/ /	MP		3731/2025
246	D-WP(C)/8800/2025	PRAKASH BEHERA	SAILABALA JENA	
	WP(C)/ /	MP		3732/2025

247	D-WP(C)/8804/2025 WP(C)/ /	ASHOK KUMAR SATHUA MP	MANORANJAN MISHRA	3733/2025
248	D-WP(C)/8601/2025 WP(C)/ /	ANANTA NAIK MP	DR. BINODA KUMAR MISHRA	3734/2025
249	D-WP(C)/11800/2024 WP(C)/6555/2024	STATE BANK OF INDIA, WB MP	DILLIP KUMAR MOHAPATRA	3735/2025
250	D-WP(C)/8810/2025 WP(C)/ /	SUBBASIS RAY MP	DIBYARANJAN BEHERA	3736/2025
251	D-WP(C)/8812/2025 WP(C)/ /	BANOJ KUMAR RAY MP	KUMARSWAR MOHANTY	3737/2025
252	D-WP(C)/8602/2025 WP(C)/ /	GADA NAIK MP	DR. BINODA KUMAR MISHRA	3738/2025
253	D-WP(C)/8821/2025 WP(C)/ /	BHAKTAHARI JENA MP	SNIGDHA BEHERA	3739/2025
254	D-WP(C)/8826/2025 WP(C)/ /	BHABANI MAHANTA MP	RAJIB LOCHAN PATTNAIK	3740/2025
255	D-WP(C)/626/2018 WP(C)/626/2018	DAMODAR BARIK MP	ASHUTOSH MOHANTA	3741/2025
256	D-WP(C)/1686/2025 WP(C)/1763/2025	DR.RAM KRISHNA PANDA MP		3742/2025
257	D-WP(C)/8607/2025 WP(C)/ /	KHADALA NAIK MP	DR. BINODA KUMAR MISHRA	3743/2025
258	D-WP(C)/8837/2025 WP(C)/ /	PRADEEP KUMAR ODDU MP	SUSANTA KUMAR MISHRA	3744/2025
259	D-WP(C)/8840/2025 WP(C)/ /	PITAMBAR MALLICK MP	LAXMIKANTA MOHANTY	3745/2025
260	D-WP(C)/8579/2025 WP(C)/ /	SIDHARTHA DAS MP	AVIJIT PAL	3746/2025
261	D-WP(C)/8843/2025 WP(C)/ /	SUJATA BHUYAN MP	PRADIPTA KISHORE BHUYAN	3747/2025
262	D-WP(C)/8614/2025 WP(C)/ /	MUSULI NAYAK MP	DR. BINODA KUMAR MISHRA	3748/2025
263	D-WP(C)/8846/2025 WP(C)/ /	DIVINE UNIVERSITY SATSANG COMMON MP	OMKAR PRASAD SENKANAL	3749/2025
264	D-WP(C)/8848/2025 WP(C)/ /	MAMATA MANJARI KHUNTIA MP	PRADIPTA KISHORE BHUYAN	3750/2025
265	D-WP(C)/6225/2025 WP(C)/4849/2025	KHULANA NAIK @ MAJHI MP	SURESH CHANDRA DASH	3751/2025
266	D-WP(C)/8616/2025 WP(C)/ /	NAYANI NAIK MP	DR. BINODA KUMAR MISHRA	3752/2025
267	D-WP(C)/8854/2025 WP(C)/ /	BIJAYA BASANTA ODDU MP	SUSANTA KUMAR MISHRA	3753/2025
268	D-WP(C)/7408/2025 WP(C)/6173/2025	SUMI CHETTI MP	AMIT KUMAR NATH	3754/2025
269	D-WP(C)/8867/2025 WP(C)/ /	PRAVAT RANJAN MOHANTY MP	AMITABH MISHRA	3755/2025
270	D-WP(C)/8868/2025 WP(C)/ /	NIRANJAN JENA MP	SANGRAM JENA	3756/2025
271	D-WP(C)/8870/2025 WP(C)/ /	MAMATA BISWAL MP	KOUSIK ANANDA GURU	3757/2025
272	D-WP(C)/8871/2025 WP(C)/ /	DR.ABATAR MISHRA MP	SANGRAM JENA	3758/2025
273	D-WP(C)/18302/2019 WP(C)/18302/2019	BHARAT CH.ROUT MP	M/S JITENDRA KUMAR DIGAL	3759/2025
274	D-WP(C)/8874/2025 WP(C)/ /	BISHNU CHARAN GRAHACHARYA MP	RABI NARYAN PANDA	3760/2025
275	D-WP(C)/8882/2025 WP(C)/ /	BIKASH KUMAR PARIDA MP	PRATIK NAYAK	3761/2025
276	D-WP(C)/8883/2025 WP(C)/ /	MADHUSMITA SAHANI MP	BHABANI SHANKAR RAYAGURU	3762/2025
277	D-WP(C)/8900/2025 WP(C)/ /	M/S. SIMPLEX INFRASTRUCTURES LTD., MP	ANUPAM KRAYAN MOHANTY	3763/2025
278	D-WP(C)/8899/2025	M/S KALINGA WARRIOR SECURITY SERVICES, MP	KM, BARRI KALINGA ROAD, CUTTACK	

	WP(C)/ /	MP		3764/2025
279	D-WP(C)/8903/2025	ABHINANDAN BISWAL	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		3765/2025
280	D-WP(C)/8907/2025	M/S ASHWINI HOSPITAL	MANAS RANJAN BAUG	
	WP(C)/ /	MP		3766/2025
281	D-WP(C)/8908/2025	SHREE HOSPITAL	LALITENDU MOHAPATRA	
	WP(C)/ /	MP		3767/2025
282	D-WP(C)/8909/2025	VOLTAS LTD., MUMBAI	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		3768/2025